

From,  
Kalyan Banerjee  
Joint Secretary,  
Urban Development Department,  
Government Of Uttar Pradesh.

To,  
**The Registrar,**  
Hon'ble National Green Tribunal,  
Copernicus Marg, New Delhi.

Urban Development Department **Section-5**

**Lucknow: Dated: 16 May, 2024**

**Sub:** - Compliance Report of Hon'ble National Green Tribunal order dated 19-03-2024 passed in O.A. No. 370/2021 Manoj Kumar Rai Vs State Of Uttar Pradesh & Ors.

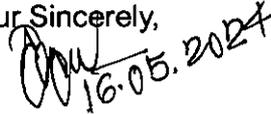
**Sir,**

In compliance of order dated 19-03-2024 passed by the Hon'ble National Green Tribunal, New Delhi in O.A. No. 370/2021 Manoj Kumar Rai Vs State Of Uttar Pradesh & Ors, the response on behalf of State of Uttar Pradesh is being annexed herewith.

It is requested that the said response may be presented before the Hon'ble Tribunal for kind consideration.

**Encl:- As above.**

Your Sincerely,

  
16.05.2024

(Kalyan Banerjee)

Joint Secretary

Urban Development Department,

GoUP

**IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI**

**ORIGINAL APPLICATION NO. 370 OF 2021**

**IN THE MATTER OF: -**

MANOJ KUMAR RAI

..... Applicant

VERSUS

STATE OF UTTAR PRADESH & ORS.

.....

Respondents

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DATE:

PLACE:

  
16.05.2024

( Kalyan Banerjee )

Joint Secretary

Urban Development Department,

GoUP

**IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI**

**ORIGINAL APPLICATION NO. 370 OF 2021**

**IN THE MATTER OF: -**

MANOJ KUMAR RAI

..... Applicant

VERSUS

STATE OF UTTAR PRADESH & ORS.

..... Respondent(s)

**ACTIONS TAKEN REPORT AND COMPLIANCE UNDERTAKEN  
BY THE URBAN DEVELOPMENT, GOVERNMENT OF UTTAR  
PRADESH**

1. That the issue involved in the instant Original Application is in respect of discharge of sewage and solid waste into Katahal drain connected to River Ganga in District Ballia, Uttar Pradesh.
2. That it is most respectfully submitted that the present action taken report of Urban Development, Govt. of U.P may be taken on record in compliance of Order dated 19.03.2024 passed by this Hon'ble Tribunal in the OA afore- captioned.
3. It is submitted that hon'ble tribunal was pleased to pass an order vide dated



19.03.2024-

*“9. With regard to handling and treatment of solid waste, daily generated, nothing has been said as to how it is being handled, managed and treated and who are officers responsible for failure of such handling and treatment of solid waste daily generated. Name of responsible officer has also not been disclosed. This is a very unfortunate situation. Despite repeated orders of Tribunal, the same are not being complied with in letter and spirit.*

*10. Shri Bhanwar Pal Singh Jadon, Advocate appearing for State of UP repeatedly requests that State of UP be granted two weeks further time to submit an effective and complete report, but could not explain as to why earlier order dated 20.12.202 has not been complied by giving information as required therein, despite opportunity given by Tribunal on payment of cost and also why cost has not been deposited.”*

4. That it is most respectfully submitted that the Urban Development Department vide letter dated 8.05.2024 directed the concerned authorities to take necessary action in true letter and spirit.

***Copy of the letter is enclosed herewith as- Annexure-1.***

5. It is humbly submitted that in compliance to the order 19.03.2023, the Jal Nigam Ballia and Executive officer Ballia is looking after the grievance. Jal Nigam(Urban) Ballia is constructing the STP.

#### **Sewage Management-**

- 5.1 It is respectfully submitted that the population of Nagar Palika Parishad Ballia has been projected for the year 2040. The STP is proposed to be constructed to meet the need of population as on year 2024. The STP with a treatment capacity of 20 MLD which is being constructed, is designed for a

design period of 15 years (design year 2040) which means the STP will suffice to cater the forecasted population of year 2040.

- 5.2 It is humbly submitted that the work of rehabilitation of existing sewer line/cleaning is in progress and around 15 kms of line has already been cleaned. The Construction work of STP is in progress. Concreting of different units namely SBR Basin, admin building, CCT is in progress.

***A true Copy of Letter of Jal Nigam(Urban), Ballia along with Bar chart depicting the progress against the timeline and Photographs of the site are enclosed as Annexure- 2***

- 5.3 It is humbly submitted that co-treatment facility of 25 KLD capacity is proposed to be constructed with the 20 MLD capacity STP to cater the future needs of fecal sludge management. The work will be completed within the stipulated timeline mentioned for STP work. The construction work of STP with treatment capacity of 20 MLD is in progress and will be completed by February 2025 excluding trial run.

- 5.4 It is humbly submitted that in compliance to directions of Hon'ble National Green Tribunal, all the 06 drains which are connected to Katahal drain are primary treated by bar screens for removal of solid waste & other materials, after that wastewater of drains is treated through Bio & Phyto-remediation on regular basis. Testing of wastewater after bio & Phyto-remediation done on monthly basis by NABL accredited lab and results are under the norms as per lab test report.

***True copy of Lab reports is here annexed with the Report of Executive Officer as Annexure-3***



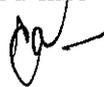
6. It is humbly submitted that State of UP has taken stringent actions has been taken against the violators. FIR has been lodged against the responsible officers and vendors. Due to some financial irregularities made by the concerned officer, A FIR was lodged against the Assistant engineer who was holding additional charge of Executive engineer at that time.

*True copy of FIR dated 21.1.2024 is attached herewith as Annexure- 4*

**Solid Waste Management: -**

7. It is humbly submitted that in Nagar Palika Parishad (NPP) Ballia, the daily generated waste is handled by Solid waste Management (Waste to Compost) processing facility located at Village Basantpur, District Ballia. As per the 2011 census of NPP Ballia has population of 104,424 and quantum of daily generated waste is 36.50 TPD while the processing plant is of 50 TPD capacity (Waste to Compost) along with Material Recover Facility (MRF) of 05 TPD capacity is operational. Therefore, at present there is no gap in processing capacity.
8. As per Divisional Forest Officer/Kashi Wildlife Division, Ramnagar Varanasi and the In-charge of Jai Prakash Narayan (Surahtal) Bird Sanctuary Ballia letter no. 9887/31 dated 01-01-2024, solid waste processing facility situated at Village Basantpur is marked out of the boundary of bird sanctuary. *Copy of letter is attached.*
9. It is humbly submitted that the plant is being operated by M/s AFC India. Authorization/ NOC has been issued by UP Pollution Control Board (UPPCB) in December 2023, at present SW processing facility is operational in full capacity. *Copy of Authorization/ NOC is attached.*

As per the report of AFC India, dated 13-05-2024 the solid waste which is obtained in covered dumpers is processed into two phases: -



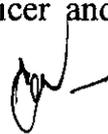
- I. In the first phase manual segregation of waste is done in the plant shed into broad category of recyclable, non-recyclable and RDF. The left-over waste above 100mm size is process trommel through for 100mm further categorization into RDF and Non-recyclable items. The RDF is subjected to Bailing press machine for further packaging into bundles. The waste below the size of 100mm is processed on compost pads through Windrow composting. The whole processed takes around 25 days to obtain coarse organic waste.
- II. In the Second phase, the coarse organic waste is subjected to 35mm and 4mm trommels to obtain fine organic compost which is currently being stored at the plant.

As per the agreement between Nagar Palika Parshad Ballia and M/s AFC India is regarding disposal of waste at the plant is the liability of AFC India Ballia.

*True copy of AFC India report dated 13-05-2024 is here annexed with the Report of Executive Officer as Annexure-3*

**Shifting of sanitary landfill: -**

10. As per letter of SDM/ Settlement Officer (Forest) Basndih letter no. 1208(II) dated 22.12.2023, Demarcation work of Jai Prakash Narayan (Surahtal) Bird Sanctuary Ballia has been completed which states that solid waste processing facility is out of the boundary of bird sanctuary. *Copy of letter is attached.*
11. In compliance to the honorable NGT directions the demarcation of Eco sensitive zone and identification of a separate alternate land for shifting of sanitary landfill is completed. For further necessary action a letter was sent on 14-05-2024 to permanent settlement officer and C &D S vide letter no 207 dated 14-05-2024.



*True copy letter is here annexed with the Report of Executive Officer as Annexure-3*

**Legacy Waste Management: -**

As per the report sent by C&DS dated 15- 05-2024 vide Letter no 522/work-25/11. The legacy waste at Mahaveer Ghat has been remediated completely. RDF transportation is currently in process and will be completed by 31.05.2024.

**True copy of C&DS letter is here annexed with the Report of Executive Officer as Annexure-3**

12.It is respectfully prayed that the Hon'ble Tribunal may be pleased to Kindly take the instant Action taken report on record.

Date 16/05/2024

  
16.05.2024

( Kalyan Banerjee )

Joint Secretary

Urban Development Department,

GoUP

प्रेषक,

कल्याण बनर्जी,  
संयुक्त सचिव,  
उत्तर प्रदेश शासन

सेवा मे,

- 1-राज्य मिशन निदेशक, स्वच्छ भारत मिशन (नगरीय), नगरीय निकाय निदेशालय, उ0प्र0।
- 2-प्रबन्ध निदेशक, उत्तर प्रदेश जल निगम (नगरीय), लखनऊ।
- 3-संयुक्त प्रबन्ध निदेशक, उत्तर प्रदेश जल निगम (नगरीय), लखनऊ।
- 4-जिलाधिकारी, बलिया।
- 5-निदेशक, सी0एण्डडी0एस0, उत्तर प्रदेश जल निगम (नगरीय), लखनऊ।
- 6-अधिसासी अधिकारी, नगर पालिका परिषद, बलिया, जनपद-बलिया।

नगर विकास अनुभाग-5

लखनऊ: दिनांक: 08 मई, 2024

विषय:- मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-370/2021 मनोज कुमार राय बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 19.03.2024 के अनुपालन के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-370/2021 मनोज कुमार राय बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 19.03.2024 (प्रति संलग्न) का अवलोकन करने का कष्ट करें। प्रकरण में दिनांक 17.05.2024 अगली सुनवाई की तिथि निर्धारित है।

2- इस संबंध में मुझे यह कहने का निदेश हुआ है कि कृपया मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-370/2021 मनोज कुमार राय बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 19.03.2024 के अनुपालन में दिनांक 17.05.2024 को अगली सुनवाई के पूर्व मा0 एन0जी0टी0 में दाखिल किये जाने वाले ए0टी0आर0 के संबंध में समस्त वांछित कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही की अद्यतन आख्या शासन को तत्काल उपलब्ध कराने का कष्ट करें।

विषयगत प्रकरण मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के समयबद्ध आदेश से आच्छादित है। अतएव व्यक्तिगत ध्यान/शीर्ष प्राथमिकता अपेक्षित है।

संलग्नक:यथोक्त।

भवदीय,  
08.05.2024  
( कल्याण बनर्जी )  
संयुक्त सचिव।

Item No. 09

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 370/2021

Manoj Kumar Ray

Applicant

Versus

State of Uttar Pradesh

Respondent

Date of hearing: 19.03.2024

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: None Present

Respondent: Mr. Bhanwar Pal Singh Jadon, Adv. for the State of UP  
Dr. Vijendra Mahndiyani (Through VC) & Mr. Abhinav Rathi, Adv.  
Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB (Through VC)  
Mr. Atif Suhrawardy, Adv. for CPCB (Through VC)**ORDER**

1. This Original Application (hereinafter referred to as "OA") raises the issue of discharge of sewage and solid waste into *Katahal* drain connected to river Ganga in District Balia, Uttar Pradesh.

2. Tribunal, in the proceedings dated 13.09.2023, had taken note of the statement of Mr. Amrit Abhijat, Principal Secretary, State of Uttar Pradesh that land was already acquired; tender was floated for construction of Sewage Treatment Plant (hereinafter referred to as "STP"); construction would to start from 15.11.2023 and also that though timeline for construction of STP was 18 months but, he will personally ensure that construction is completed much before that.

3. Principal Secretary filed a response accompanied by affidavit disclosing the timeline for sewage management which was considered by Tribunal on 03.10.2023. However, Tribunal also observed in para 3 that

recommendations made in the report dated 22.07.2022 in OA No. 370/2021 shall also be acted upon and an action taken report shall be filed.

4. The action taken report was considered by Tribunal on 20.12.2023 and it found that the report is vague and does give entire picture on all aspects which were required to be complied with by respondents under order dated 03.10.2023. Making serious observations against the respondents and the manner in which it has acted upon in this matter, Tribunal, subject to payment of cost of Rs. 10,000/-, on the request of learned Counsel for State, granted him 10 days' time to submit a better report.

5. We also directed respondents to give details with regard to handling and treatment of daily generated solid waste and if the same is not properly being handled, give the details of person responsible for such failure so that action for prosecution be taken against such person.

6. Entire earlier order has not been complied with at all within time prescribed, inasmuch a further report dated 31.01.2024 has been filed but cost of Rs. 10,000/- has not been deposited till date and the information required has not been furnished.

7. From report dated 31.01.2024, we find that still it does not give details of effective steps taken for compliance of environmental laws and norms. The report is vague. For ready reference, we may reproduce relevant extract of the report as under:

**“3.** *That It is humbly submitted that direction/compliance with regard to the Construction of Sewage Treatment Plant and other sewage work is provided hereunder:-*

<b>Directions</b>	<b>Compliance/Timeline</b>
<b>Order dated 20.12.2023 Para No. 03</b>	

<p><i>Principal Secretary filed a response accompanied by affidavit disclosing the timeline for sewage management which was considered by Tribunal on 03.10.2023. However, Tribunal also observed in para 3 that recommendations made in the report dated 22.07.2022 in OA No. 370/2021 shall also be acted upon and an action taken report shall be filed.</i></p> <p><b>Order dated 22.07.2022 Para No. 5 Recommendations:</b></p> <p><i>A. Kathal drain is required to be restored as a connecting overflow channel of Surha Taal, (a natural pond) near Ballia city, leading to River Ganga. This restoration can be achieved by operationalizing the existing laid sewerage network and suitable treatment through establishing Sewage Treatment Plant at appropriate location.</i></p> <p><i>B. Currently, with no system of organized sewage treatment functional and sewage including faecal sludge going into R. Ganga through Kathal Drain. Nagar Palika Parishad, Ballia shall optimize the process through engaging a professional agency to execute the process of bioremediation in all the drains joining Kathal drain. Performance of the bioremediation shall be periodically monitored and shortcomings if any, shall be apprised to the Department of Urban Development. The system of bioremediation be so designed that all the drains meeting the recipient Kathal drain, are subjected to screening followed by effective treatment for their organic pollution load (BOD).</i></p> <p><i>C. In order to eliminate possible discharge of fecal sludge in open drains or sewerage, Nagar</i></p>	<p><i>The work of rehabilitation of existing sewer line/cleaning is in progress and around 3 kms of line has already been cleaned. The BEP (Basic Engineering Package) submitted by the firm and checked by the department is sent to IIT Roorkee for vetting. The site office is constructed. Boundary wall construction in progress. The SPS located at Civil Lines is cleaned and the rising main of the same is being rehabilitated. The structural drawings are being prepared.</i></p> <p><b>Copy of the Bar chart depicting the progress against the timeline and Photographs of the site are enclosed as R-1.</b></p> <p><i>The required compliance is being taken up by Nagar Palika Parishad, Ballia. Testing of wastewater after bio &amp; Phyto-remediation done on monthly basis by NABL accredited lab and results are under the norms as per lab test report. Lab test report of last 3 months (October, November &amp; December 2023) is attached.</i></p> <p><b>Reports are Enclosed-R-2</b></p> <p><i>Co-treatment facility of 25 KLD capacity is proposed to be constructed with the 20 MLD</i></p>
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<p><i>Palika Parishad, Ballia and U.P. Jal Nigam shall ensure to create a fecal sludge treatment facilities as an interim measure till, the upcoming STP redesigned to equip with Co-Treatment facility for Fecal Sludge is established and functional at Ballia. The fecal sludge treatment facility may also be available for future needs especially for nearby areas / towns.</i></p>	<p><i>capacity STP to cater the future needs of fecal sludge management. The work will be completed within the stipulated timeline mentioned for STP work.</i></p>
<p><i>D. Since sewerage system for a major part of inhabited area in the Nagar Palika Parishad, Ballia is established and remained unutilized for several years, U.P. Jal Nigam shall ensure its functionalities by further ensuring cleaning / repair of its structure (if any), as per the case.</i></p>	<p><i>The work of rehabilitation and cleaning of already built sewerage system is in progress. The timeline of the work is annexed in the form of bar chart.</i></p>
<p><i>E. Department of Urban Development, Gout of U.P. shall decisively intervene to ensure that Nagar Palika Parishad, Ballia and U.P. Jal Nigam work in close coordination so as to sort out issues regarding land acquisition, transfer and notification for expeditious establishment of Sewage Treatment Plant and solid waste processing facilities at Ballia.</i></p>	<p><i>The STP is being constructed on the same land where it was proposed earlier. So, no land acquisition is required for the same.</i></p>
<p><i>F. Since the STP (Cap 19.6 MLD) conceptualized in 2006 and planned for 2021(having planned projection of 15 years) may not cater to future sewage generation, Department of Urban Development shall review the proposal for capacity enhancements of the above said upcoming STP based on projected sewage generation for next 15- 20 years in Nagar Palika Parishad Ballia. The proposal shall incorporate and utilize to the fullest in consideration of terrain, topography, gradient and high flood level of R Ganga so as to</i></p>	<p><i>The population of NPP Ballia has been projected for the year 2040. The STP with a treatment capacity of 20 MLD which is being constructed is designed for a design period of 15 years (design year 2040) which means the STP will suffice to cater the forecasted population of year 2040.</i></p>

eliminate chances of flooding, utilize natural gradient and minimize pumping of sewage upto the STP.	
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4. That it is humbly submitted that in compliance with the order of Hon'ble Nation green tribunal with regard to the Solid/Legacy waste management is provided hereunder:-

<b>SN</b>	<b>Issues/Directions</b>	<b>Compliance/Action Taken</b>	<b>Timeline/Complied</b>
1	Solid Waste Management	<p><b><u>Solid Waste (Waste to Compost) Processing Facility:</u></b></p> <ul style="list-style-type: none"> <li>&gt; As per the 2011 census of NPP Ballia has population of 104,424 and solid waste generated is 36.4 TPD.</li> <li>&gt; To process the daily generated fresh municipal solid waste, solid waste (Waste to Compost) processing facility of 50 TPD capacity along with Material Recover Facility (MRF) of 05 TPD capacity is operational.</li> <li>&gt; Authorization/ NOC has been issued by UP Pollution Control Board (UPPCB) in December 2023, at present SW processing facility is operational in full capacity.</li> </ul> <p><b>Copy of Authorization/ NOC is attached as R-3.</b></p> <ul style="list-style-type: none"> <li>&gt; Solid waste processing facility was non-operational from 17.07.23, after that the daily generated solid waste is processed through decentralized manner.</li> <li>&gt; During this period, dry waste was processed through MRF and doing agreement with local kadies, and wet waste processed through windrow composting. Approx 10-20% of remaining solid waste was dumped into the dumping ground, at present after operational dumped waste is now transported to the SW processing facility for further</li> </ul>	Complied and Operational

5

		<p>processing.</p> <p>&gt; As per Divisional Forest Officer/Kashi Wildlife Division, Ramnagar Varanasi and the In-charge of Jai Prakash Narayan (Surahtal) Bird Sanctuary Ballia letter no. 9887/31 dated 01-01-2024, solid waste (Waste to Compost) processing facility situated at Village Basantpur is marked out of the boundary of bird sanctuary. <b>Copy of letter is attached as R-4.</b></p> <p><b>Shifting of Sanitary Landfill:</b></p> <p>&gt; As per letter of SDM/ Settlement Officer (Forest) Basndih letter no. 1208(11) dated 22.12.2023, Demarcation work of Jai Prakash Narayan (Surahtal) Bird Sanctuary Ballia has been completed which states that solid waste processing facility is out of the boundary of bird sanctuary. <b>Copy of letter is attached as R-5</b></p> <p>&gt; In compliance to the NGT directions a separate land has been identified for the transfer of the sanitary landfill. <b>Copy of letter of Deputy Collector/ Settlement Officer Ballia is attached as R-6</b></p> <p>&gt; In compliance to the NGT directions and affidavit submitted by Urban Development Department, the demarcation of Eco sensitive zone and identification of alternate land for shifting of sanitary landfill is completed.</p> <p>&gt; A letter to Construction &amp; Design Services (C&amp;DS) vide letter no. 1009(1)/NPPB/2023-24 regarding availability of land for construction of sanitary landfill has been sent on dated</p>	<p>Complied as per timeline.</p>
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		06.01.24 for further necessary actions.  <b>Copy of letter is attached as R-7.</b>	
2.	<i>Legacy (Solid) Waste Management</i>	<p>A contract has been awarded for removal of Legacy waste from the area of Mahavir Ghat &amp; in terms of aforesaid Letter No. 1465/work/25/40 dated 13.12.2023 to the Construction and Design Services (C&amp;DS) U.P. Jal Nigam-Urban.</p> <ul style="list-style-type: none"> <li>&gt; 254,720.00 MT of legacy waste has been remediated against 337,714.50 MT Legacy waste which amounts to 75% of completion.</li> <li>&gt; At present 03 sets of trommel are operational at the legacy waste site.</li> <li>&gt; A letter has been sent to the agency on 30.12.23 for timely completion of remaining work and assured by the agency it will be completed as per the timeline.</li> </ul>	As per timeline-February 2024.
3.	<i>Sewage Management</i>	In compliance to the NGT directions all the 06 drains which are connected to Katahal drain are primary treated by bar screens for removal of solid waste & other materials, after that wastewater of drains is treated through Bio & Phyto-remediation on regular basis. Testing of wastewater after bio & Phyto-remediation done on monthly basis by NABL accredited lab and results are under the norms as per lab test report. Lab test report of last 3 months (October, November & December 2023) is attached.	Complied.

8. We made a direct question to learned Counsel appearing for Nagar Palika Ballia as also State of Uttar Pradesh as to give us exact date on which STPs shall become operational and discharge of untreated effluent in river Ganga shall stand stop but no reply to this query could be given

by them. Learned Counsel appearing for Nagar Palika Ballia stated that this information has been placed on record but on our repeated query, could not show anything from record where this information has been given.

9. With regard to handling and treatment of solid waste, daily generated, nothing has been said as to how it is being handled, managed and treated and who are officers responsible for failure of such handling and treatment of solid waste daily generated. Name of responsible officer has also not been disclosed. This is a very unfortunate situation. Despite repeated orders of Tribunal, the same are not being complied with in letter and spirit.

10. Shri Bhanwar Pal Singh Jadon, Advocate appearing for State of UP repeatedly requests that State of UP be granted two weeks further time to submit an effective and complete report, but could not explain as to why earlier order dated 20.12.202 has not been complied by giving information as required therein, despite opportunity given by Tribunal on payment of cost and also why cost has not been deposited.

11. We also enquired from learned Counsel for Uttar Pradesh Pollution Control Board (hereinafter referred to as "UPPCB") as to why action has not been taken by UPPCB against violators for committing non-compliance of mandate of Section 24 of Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as "**Water Act, 1974**") by discharging untreated effluent in river Ganga and also by not handling, management and treatment of solid waste in prescribed manner in accordance with Solid Waste Management Rules, 2016, to which he said that action would be taken but could not explain as to why no action has been taken so far, though respondent authorities are continuously

violating law committing offence and still statutory regulator is inactive and silent and has not taken any action. This inaction on the part of statutory regulators cannot be appreciated and must be condemned.

12. In these circumstances, we direct State of UP to pay further cost of Rs. 25,000/-, besides complying earlier order in respect of cost by depositing the same within two weeks with Registrar General of Tribunal and also submit further detailed report covering all the aspects as required by Tribunal vide orders dated 03.10.2023 and 20.12.2023.

13. We also direct UPPCB to take action against violators for committing offence under Section 43 read with Sections 24 and 47 of Water Act, 1974 and under Sections 15 and 16 of Environment (Protection) Act, 1986 and submit compliance report. UPPCB shall also take appropriate action by computing environmental compensation payable by violators for past violations and shall continue to levy such compensation for future violations till compliance is shown by respondents.

14. Action taken report by UPPCB shall also be submitted at least one week before next date of hearing.

15. List on 17.05.2024.

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 19, 2024  
Original Application No. 370/2021  
DV



## कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उत्तर प्रदेश, जल निगम (नगरीय), बलिया।

पत्रांक: 500 / NCT / 12

दिनांक: 13.05.2024

सेवा में,

मुख्य अभियन्ता (प्रयागक्षेत्र)  
उ०प्र० जल निगम (नगरीय),  
प्रयागराज।

विषय: मा० एन०जी०टी० में बलिया नगर पालिका परिषद, बलिया के सीवरेज कार्यों से सम्बन्धित दिनांक 17.05.2024 को निर्धारित सुनवाई हेतु Action taken report को प्रेषित करने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अमृत 2.0 कार्यक्रम के अन्तर्गत स्वीकृत जनपद बलिया में Rehabilitation of Nagar Palika Parishad Ballia sewerage scheme के अन्तर्गत 20 एम०एल०डी० क्षमता का एस०टी०पी० एवं योजना में प्रस्तावित सीवर कार्यों के निर्माण एवं तत्सम्बन्धित कार्यों के सम्बन्ध में मा० एन०जी०टी० में योजित प्रकरण की सुनवाई दिनांक 17.05.2024 हेतु Action taken report को संलग्न कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित किया जा रहा है।

संलग्नक—उपरोक्तानुसार।

भवदीय

(पीयूष मौर्य)

अधिशासी अभियन्ता

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सादर सूचनार्थ प्रेषित।

1. मुख्य अभियन्ता, (नागर) उ०प्र० जल निगम (नगरीय), लखनऊ।
2. अधीक्षण अभियन्ता (नागर), उ०प्र० जल निगम (नगरीय), लखनऊ।
3. अधीक्षण अभियन्ता, निर्माण मण्डल, उ०प्र० जल निगम (नगरीय), आजमगढ़।
4. जिलाधिकारी महोदय, बलिया।
5. अधिशासी अधिकारी, नगर पालिका परिषद, बलिया।

अधिशासी अभियन्ता

1. That the NGT Directions and Compliance/Action taken on the sewerage works is mentioned in the table below: -

NGT Directions	Compliance/Action taken
<p><b>NGT order dated 20.12.2023</b></p> <p><b>Para No. 03</b></p> <p><i>Principal Secretary filed a response accompanied by affidavit disclosing the timeline for sewage management which was considered by Tribunal on 03.10.2023. However, Tribunal also observed in para 3 that recommendations made in the report dated 22.07.2022 in OA No. 370/2021 shall also be acted upon and an action taken report shall be filed.</i></p> <p><b>NGT order dated 22.07.2022</b></p> <p><b>Para No. 5:</b></p> <p><b>Recommendations:</b></p> <p>A. <i>Kathal drain is required to be restored as a connecting overflow channel of SurhaTaal, (a natural pond) near Ballia city, leading to River Ganga. This restoration can be achieved by operationalizing the existing laid sewerage network and suitable treatment through establishing STP at appropriate location.</i></p> <p>B. <i>Currently, with no system of organized sewage treatment</i></p>	<p><i>The work of rehabilitation of existing sewer line / cleaning is in progress and around 15 kms of line has already been cleaned. The Construction work of STP is in progress. concreting of different units namely SBR Basin, admin building, CCT is in progress.(photos attached)</i></p> <p><b>Copy of the Bar chart depicting the progress against the timeline and Photographs of the site are enclosed as Annexure R - 1.</b></p> <p><i>The required compliance is being taken up by Nagar Palika Parishad, Ballia.</i></p>



*functional and sewage including faecal sludge going into River Ganga through Kathal drain. Nagar Palika Parishad, Ballia shall optimize the process through engaging a professional agency to execute the process of bioremediation in all the drains joining Kathal drain. Performance of the bioremediation shall be periodically monitored and shortcomings if any, shall be appraised to the Department of Urban Development. The system of bioremediation be so designed that all the drains meeting the recipient Kathal drain, are subjected to screening followed by effective treatment for their Organic pollution load (BOD).*

*C. In order to eliminate possible discharge of faecal sludge in open drains or sewerage, NPP, Ballia and U.P Jal Nigam shall ensure to create a faecal sludge treatment facilities as an interim measure till, the upcoming STP redesigned to equip with Co-treatment facility for Faecal Sludge is*

*Co-treatment facility of 25 KLD capacity is proposed to be constructed with the 20 MLD capacity STP to cater the future needs of fecal sludge management. The work will be completed within the stipulated timeline mentioned for STP work. The construction work of STP with treatment capacity of 20*

<p><i>established and functional at Ballia. The faecal sludge treatment facility may also be available for future needs especially for nearby areas/towns.</i></p> <p><i>D. Since sewerage system for a major part of inhabited area in the NPP, Ballia is established and remained unutilized for several years, U.P Jal Nigam shall ensure its functionalities by further ensuring cleaning/repair of its structure (if any), as per the case.</i></p> <p><i>E. Department of Urban Development, Govt. of U.P. shall decisively intervene to ensure that NPP, Ballia and U.P Jal Nigam work in close coordination so as to sort out issues regarding land acquisition, transfer and notification for expeditious establishment of Sewage Treatment Plant and solid waste processing facilities at Ballia.</i></p> <p><i>F. Since the STP (Cap. 19.6 MLD) conceptualized in 2006 and planned for 2021 (having planned projection of 15 years) may not cater to future sewage generation,</i></p>	<p><i>MLD is in progress and will be completed by February 2025.</i></p> <p><i>The work of rehabilitation and cleaning of already built sewerage system is in progress. The timeline of the work is annexed in the form of bar chart.</i></p> <p><i>The construction work of STP is in progress on the same land where it was proposed earlier. So, no land acquisition is required for the same.</i></p>
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<p><i>Department of Urban Development shall review the proposal for capacity enhancements of the above said upcoming STP based on projected sewage generation for next 15-20 years in NPP Ballia. The proposal shall incorporate and utilize to the fullest in consideration of terrain, topography, gradient and high flood level of R ganga so as to eliminate chances of flooding, utilize natural gradient and minimize pumping of sewage upto the STP.</i></p>	<p><i>The population of NPP Ballia has been projected for the year 2040. The STP with a treatment capacity of 20 MLD which is being constructed is designed for a design period of 15 years (design year 2040) which means the STP will suffice to cater the forecasted population of year 2040.</i></p>
<p><b>NGT order dated 19.03.2024</b></p> <p><b>Para No. 8:</b></p> <p><i>We made a direct question to learned Counsel appearing for Nagar Palika Ballia as also State of Uttar Pradesh as to give us exact date on which STPs shall become operational and discharge of untreated effluent in river Ganga shall stand stop but no reply to this query could be given by them. Learned Counsel appearing for Nagar Palika Ballia stated that this information has been placed on record but on our repeated query, could not show anything from record where this information has been given.</i></p>	<p><i>The construction work of 20 MLD capacity STP is under progress and the STP shall be commissioned and made operational with completion of trial and run by 15<sup>th</sup> May 2025.</i></p>



# SITE PHOTOGRAPHS



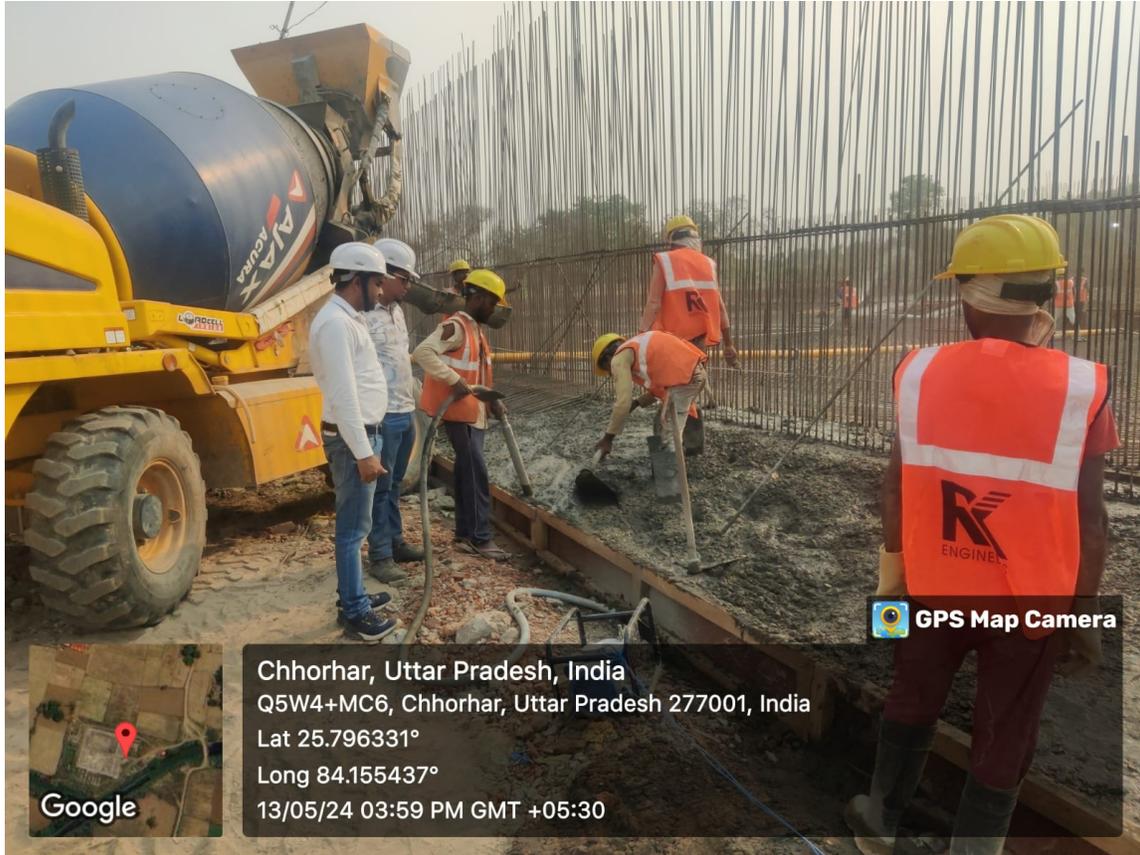


# SITE PHOTOGRAPHS











Sr. No.	Name of Activity	Period	Status	Sep-23	Oct-23	Nov-23	Dec-23	Jan-24	Feb-24	Mar-24	Apr-24	May-24	Jun-24	Jul-24	Aug-24	Sep-24	Oct-24	Nov-24	Dec-24	Jan-25	Feb-25	Mar-25	Apr-25	May-25	
11	Approval of Design of E&M Component	15.04.2024 to 15.07.2024	3 months	Target																					
				Achievement (5%)																					
12	Supply of Pumping Plant, Screen, DG set etc.	16.07.2024 to 15.11.2024	4 months	Target																					
				Achievement																					
13	Installation of all the components i.e. Pumping Plant, Screen, Sub Station etc. (3 months)	16.11.2024 to 15.02.2025	3 months	Target																					
				Achievement																					
14	Trail and Run of All Sewer Component	16.02.2025 to 15.05.2025	3 months	Target																					
				Achievement																					

## कार्यालय नगर पालिका परिषद, बलिया

सेवा में,

निदेशक/राज्य मिशन निदेशक,  
स्वच्छ भारत मिशन-नगरीय,  
राज्य मिशन निदेशालय, उ०प्र०  
लखनऊ।

पत्रांक:- 209 / न०पाप०बलिया / 2024-25

दिनांक:- 15/05/2024

विषय:- मा० एन०जी०टी० में विचाराधीन ओ०ए० सं० 370/2021 मनोज कुमार राय बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक:-20.12.2023 के अनुपालन में Action Taken report को प्रेषित करने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषय के सम्बन्ध में मा० एन०जी०टी० में योजित प्रकरण की सुनवाई दिनांक:-17.05.2024 हेतु Action Taken report दिनांक:-15.05.2024 तथा पूर्व प्रेषित रिपोर्ट दिनांक:-08.01.2024, पत्र सं० 1018/न०पा०प० बलिया/2023-24 को संलग्न कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित किया जा रहा है।

संलग्नक-उपरोक्तानुसार।

अधिसासी अधिकारी  
नगर पालिका परिषद बलिया

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नगर विकास विभाग उ०प्र० शासन, लखनऊ को सादर सूचनार्थ।
2. जिलाधिकारी जनकपुर-बलिया।
3. मुख्य राजस्व अधिकारी/प्रमारी अधिकारी स्था०नि०, बलिया।

अधिसासी अधिकारी  
नगर पालिका परिषद बलिया

1. That the honorable NGT directions and compliance/Action Taken on the solid waste management is mentioned in the table below: -

NGT Directions	CURRENT STATUS/COMPLIANCE
<p><b>NGT Order dated 19-03-2024 para no 9</b></p> <p>With regard to handling and treatment of solid waste, daily generated, nothing has been said as to how it is being handled, managed and treated and who are officer responsible for failure of such handling and treatment of solid waste daily generated. Name of responsible officer has also not been disclosed. That is very unfortunate situation . despite repeated orders of tribunal, the same are not being complied with in letter and spirit.</p>	<p><b>Solid Waste Management: -</b></p> <p>In Nagar Palika Parishad Ballia, the daily generated waste is handled by Solid waste Management Plant located at Basantpur Ballia. The quantum of daily generated waste is 36.50 TPD while the processing plant is of 50 TPD capacity. Therefore, there is no gap in processing capacity.</p> <p>The plant is being operated by M/s A F C India. As per the report of AFC India, dated 13-05-2024 the solid waste which is obtained in covered dumpers is processed into two phases-</p> <p>i) In the first phase manual segregation of waste is done in the plant shed into broad category of recyclable, non recyclable and RDF. The left over waste above 100mm size is process through 100mm trommel for further categorization into RDF and Non recyclable items. The RDF is subjected to Bailing press machine for further packaging into bundles. The waste below the size of 100mm is processed on compost pads through Windrow composting. The whole processed takes around 25 days to obtain coarse organic waste.</p>

  
 अधिशासी अधिकारी  
 नगर पालिका परिषद  
 बलिया

- ii) In the Second phase, the coarse organic waste is subjected to 35mm and 4mm tromeels to obtain fine organic compost which is currently being stored at the plant.

As per the agreement between Nagar Palika and AFC India the into in disposal of waste at the plant is the liability of AFC India Ballia.

**Annexure – 1. Copy of AFC India report dated 13-05-2024**

**Shifting of sanitary landfill: -**

In compliance to the honorable NGT directions a separate Land has been identified for the transfer of the sanitary landfill. For further necessary action a letter was sent on 14-05-2024 to permanent settlement officer and C &D S vide letter no 207 dated 14-05-2024.

**Annexure – 2. Letter Copy attached**

**Legacy (Solid) waste management:-**

As per the report sent by C&DS dated 15-05-2024 vide Letter no 522/work-25/11, the legacy waste at Mahaveer Ghat has been 100 % processed and RDF transportation is currently in progress and will be completed by 31-05-2024.

**Annexure – 3.C&DS report dated 15-05-2024 attached.**



अधिसारी अधिकारी  
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**NGT Order dated 19-03-2024  
para no 7 w.r.t. sewage  
management**

**Sewage Management:-**

Nagar Palika Parishad Ballia in compliance to NGT directions, is subjecting all 6 drains which flow into katahal drain to bar screening for removal of solid waste and other floating materials and after that the waste water is treated through bio-remediation method. Quality of wastewater is as per the norms. **Annexure-4.( Test reports of last 4 months by NABL accredited lab are enclosed herewith for ready reference )**



Executive officer  
Nagar Palika Parishad, Ballia

सेवा में

अधिष्ठासी अधिकारी  
नगर पालिका परिषद  
बलिया

प्रेषक

मेसर्स ए एफ सी इंडिया  
संचालक बसंतपुर स्थित ठोस अपशिष्ट प्रबंधन प्लांट  
बलिया

पत्रांक: ११/ए एफ सी इंडिया बलिया/2024-25

दिनांक: 13/05/2024

विषय:- माननीय एन जी टी में विचाराधीन ओ ए संख्या 370/ 2021 मनोज कुमार राय बनाम उत्तर प्रदेश राज्य व अन्य में पारित आदेश दिनांक 19/3/2024 के अनुपालन के संबंध में।

महोदय

उपर्युक्त विषयक कार्यालय नगर पालिका परिषद बलिया के पत्र संख्या 192/ न पा प बलिया/ 2024-25 दिनांक 10/5/2024 जिसमें शासन के पत्र संख्या पी एम न्यू/10312/429(19)/2023 दिनांक 7/5/2024 का संदर्भ ब्रह्मण करने हेतु निर्देशित किया गया है, माननीय एन जी टी में विचाराधीन ओ ए संख्या 370/ 2021 मनोज कुमार राय बनाम उत्तर प्रदेश राज्य व अन्य में पारित आदेश दिनांक 19/3/2024 के अनुपालन में ठोस अपशिष्ट प्रबंधन स्थल प्लांट से संबंधित आख्या आप महोदय द्वारा आपेक्षित है जिसके संदर्भ में आख्या निम्नवत आप महोदय को प्रस्तुत है :-----

Order dated 19-03-2024 Para No. 9 . "With regard to handling and treatment of solid waste, daily generated, nothing has been said as to how it is being handled, managed and treated and who are officers responsible for failure of such handling and treatment of solid waste daily generated. Name of responsible officer has also not been disclosed. This is a very unfortunate situation. Despite repeated orders of Tribunal, the same are not being complied with in letter and spirit."

उपर्युक्त के विषय में यह अवगत कराना है कि नगर पालिका परिषद बलिया द्वारा नगर क्षेत्र से मिश्रित कूड़ा उठाकर ढके हुए डंपर के माध्यम से बसंतपुर स्थित ठोस अपशिष्ट प्रबंधन प्लांट पर लाया जाता है जिसका निस्तारण कुल दो चरणों में किया जाता है :-----

प्रथम चरण

इसमें मिश्रित कूड़े की गाड़ी प्लांट पर धर्म कांटे से गुजारी जाती है वजन होने के उपरान्त कूड़े को प्राथमिक छटाई हेतु बने सेड में डाल दिया जाता है इसके उपरान्त कूड़े को फैलाकर मानव संसाधन द्वारा हाथ से बड़े रीसाइकिलेबल, नान रीसाइकिलेबल एवं आरडीएफ संबंधित मटेरियल को अलग कर लिया जाता है। इसके उपरान्त बचे कूड़े को 100 एम एम के ट्रामेल से गुजारा जाता है। इस इस प्रक्रिया के दौरान 100 एम एम से बड़े अपशिष्ट के अवयवों को आरडीएफ एवं नान रीसाइकिलेबल की श्रेणी में छोट कर अलग-अलग कर लिया जाता है तथा आरडीएफ संबंधित मटेरियल बेलिंग मशीन द्वारा दबाकर अलग भंडारण हेतु रख दिया जाता है तथा नॉन रीसाइकिलेबल पदार्थ को प्लांट पर स्थित डंपिंग साइट पर डाल दिया जाता है। 100 एम एम से छोटे अपशिष्ट में बायो कल्चर मिलाकर कंपोस्ट पैड (आर सी सी) पर 5

फिट फिट ऊंची तथा 4 फिट फिट चौड़ी ढेरी बना दी जाती है जिसे 10 दिन पर जेसीबी द्वारा पलट दिया जाता है इस दौरान नमी बरकरार रखने हेतु पानी का छिड़काव भी बायो कल्चर के साथ साप्ताहिक रूप से किया जाता है यह प्रक्रिया कुल 25 दिन तक की जाती है ताकि गीला कूड़ा ऑर्गेनिक कंपोस्ट में परिवर्तित हो जाए हो जाए। महोदय गीले कूड़े से विंडरो कंपोस्टिंग की प्रक्रिया के दौरान निकलने वाला लीचेट कंपोस्ट पैड से नाले के द्वारा लीचेट टैंक में जाता है महोदय वर्तमान में ईटीपी की स्थापना ना होने के कारण लीचेट उसी टैंक में ही रहता है।

### द्वितीय चरण

एक बार गीले कूड़े को ऑर्गेनिक कंपोस्ट में परिवर्तित हो जाने के उपरांत उसे कंपोस्ट पैड से उठाकर 35 एम एम एवं 4 एम एम के ट्रामेल से गुजारा जाता है जिसके फल स्वरूप से बड़े मुख्यतः 35 एम एम एवं 4 एम एम से बड़े यूनिट्स इन्वर्ट एवं बायोमास होते हैं तथा 4 एम एम से छोटे मटेरियल के रूप में हमें ऑर्गेनिक कंपोस्ट प्राप्त हो जाता है जिसे वर्तमान में अपशिष्ट प्रबंधन स्थल पर ही भंडारण किया जाता है।

Order dated 19-03-2024 Para No. 11 " We also enquired from learned Counsel for Uttar Pradesh Pollution Control Board (hereinafter referred to as "UPPCB") as to why action has not been taken by UPPCB against violators for committing non compliance of mandate of Section 24 of Water (Prevention and Control of Pollution) Act, 1974 (hereinafter, referred to as "Water Act, 1974") by discharging untreated effluent in river Ganga and also by not handling, management and treatment of solid waste in prescribed manner in accordance with Solid Waste Management Rules, 2016, to which he said that action would be taken but could not explain as to why no action has been taken so far, though respondent authorities are continuously 8 violating law committing offence and Still statutory regulator is inactive and silent and has not taken any action. This inaction on the part of statutory regulators cannot be appreciated and must be condemned."

महोदय उपयुक्त के विषय में यह कहना है कि संयंत्र संचालक द्वारा ठोस अपशिष्ट प्रबंधन नियमावली 2016 के मानकों का ठोस अपशिष्ट प्रबंधन स्थल बसंतपुर के द्वारा पूर्णतः पालन किया जाता है।

महोदय उपरोक्त के अतिरिक्त सादर आग्रह है कि प्लांट को सुचारु रूप से चलाने हेतु लीचेट के उपचार के लिए ई टी पी प्लांट तथा एस एल एफ की स्थापना हेतु अतिशीघ्र उचित कार्यवाही करने का कष्ट करे।

संलग्नक : जी पी एस फोटोग्राफ।

AFC INDIA

Arinsh Kumar Singh  
AUTH. SIGNATORY

प्रतिलिपि : निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय बलिया
2. मुख्य राजस्व अधिकारी / प्रभारी अधिकारी स्था0 निकाय बलिया

AFC INDIA

AUTH. SIGNATORY



प्राइमरी सेग्रीगेशन हेतु मिशन कुडा  
 100 एम एम ट्राकेल पर

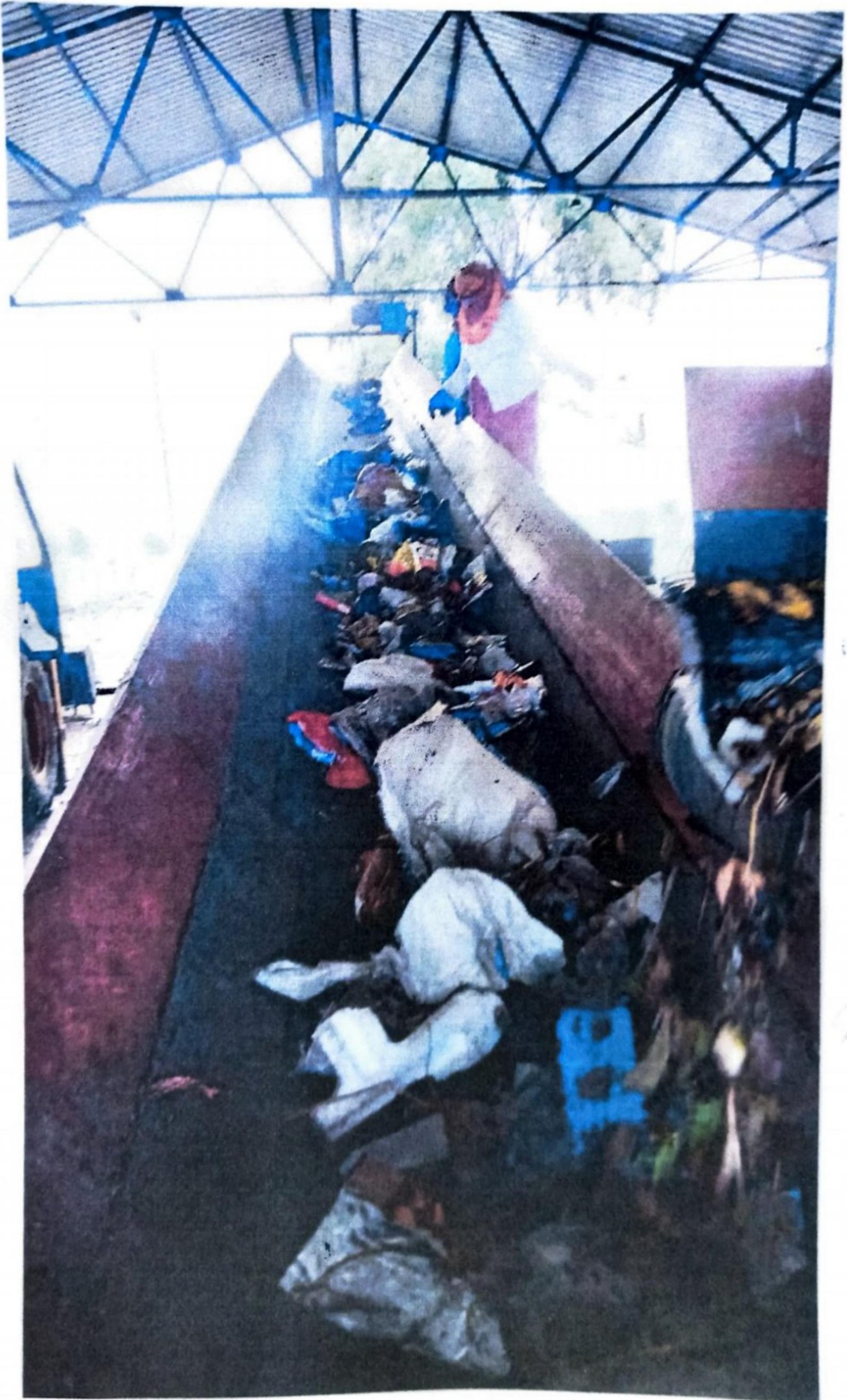


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2018.11.18



सूचना - 2019-20



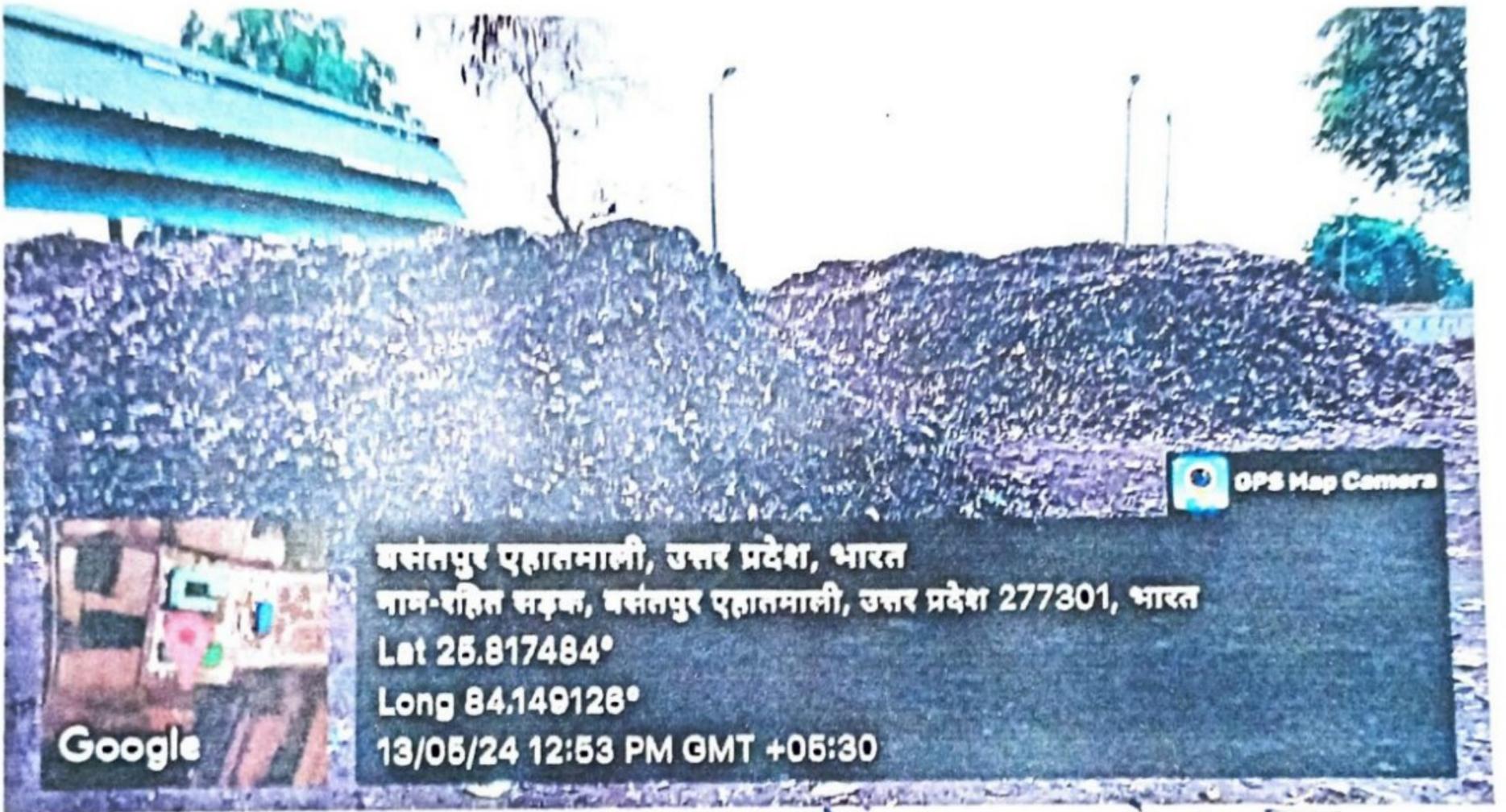
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नाम - रिहाइसिंगे बल - एन - बाल - श्री - राज - श्री

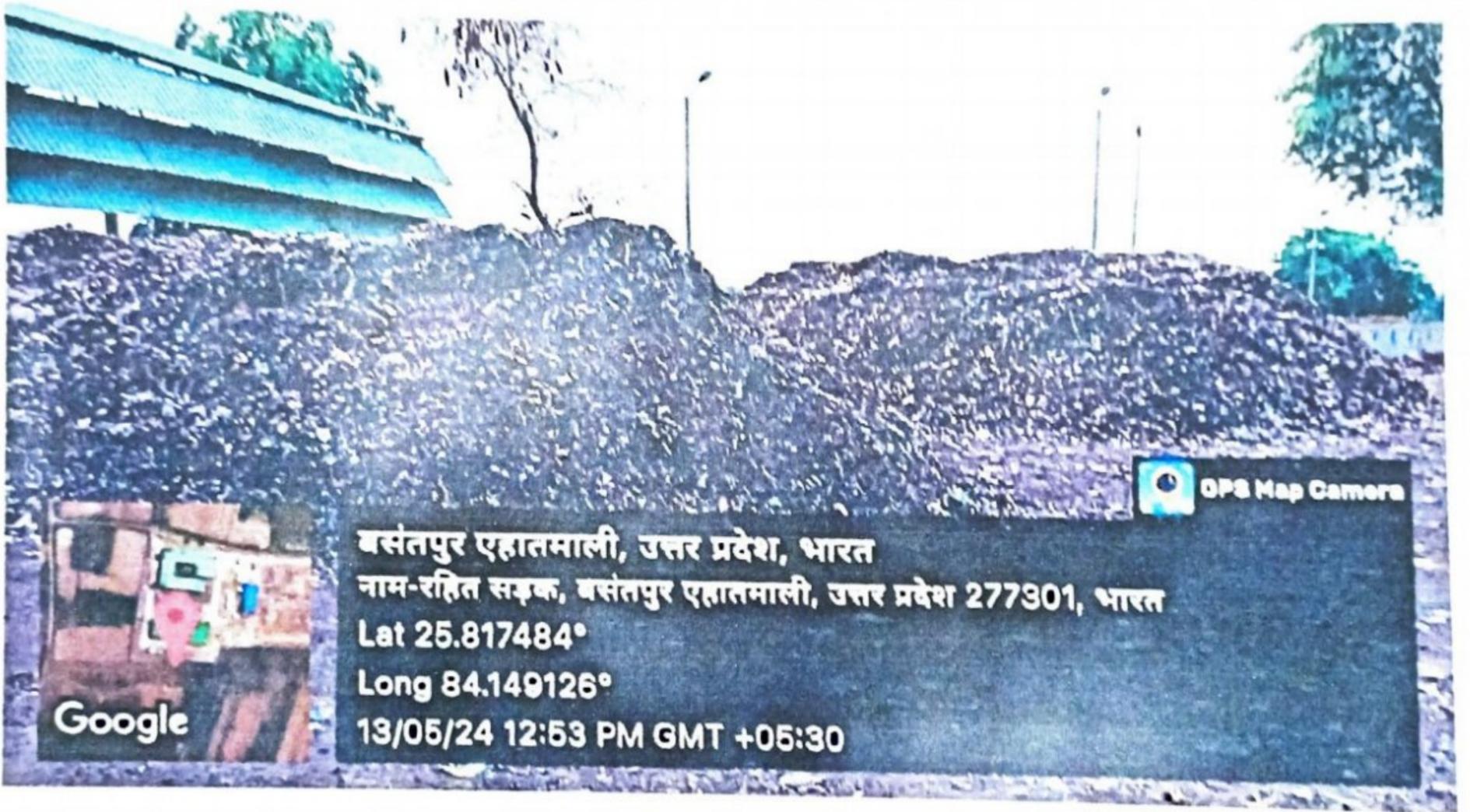
पता -



बसंतपुर एहातमाली - उत्तर प्रदेश - भारत

बसंतपुर एहातमाली - उत्तर प्रदेश - भारत

(-बसंतपुर-)



13/5/24



कुड़े की साफ़ता ही है परमाई



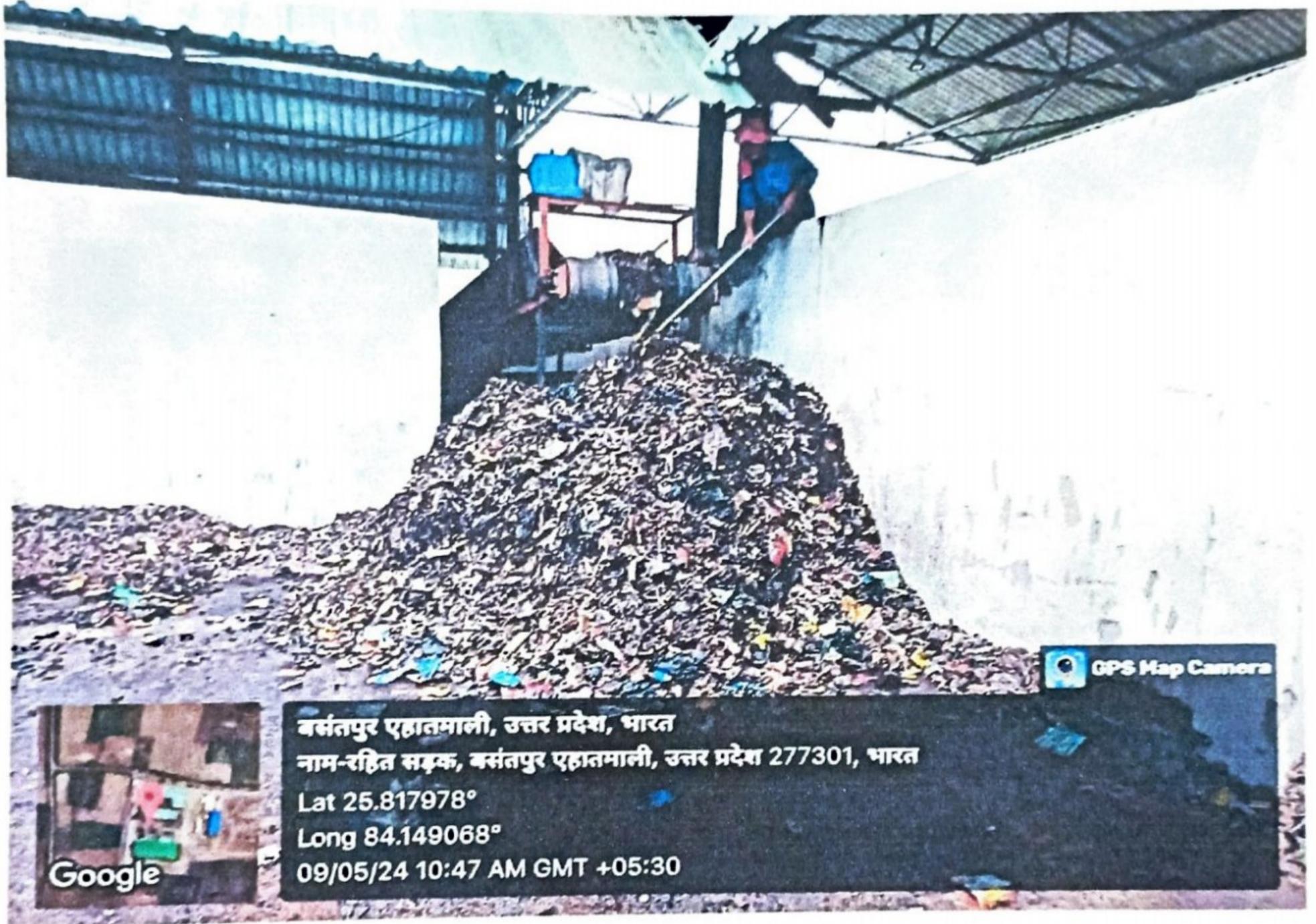
बसंतपुर एहातमाली



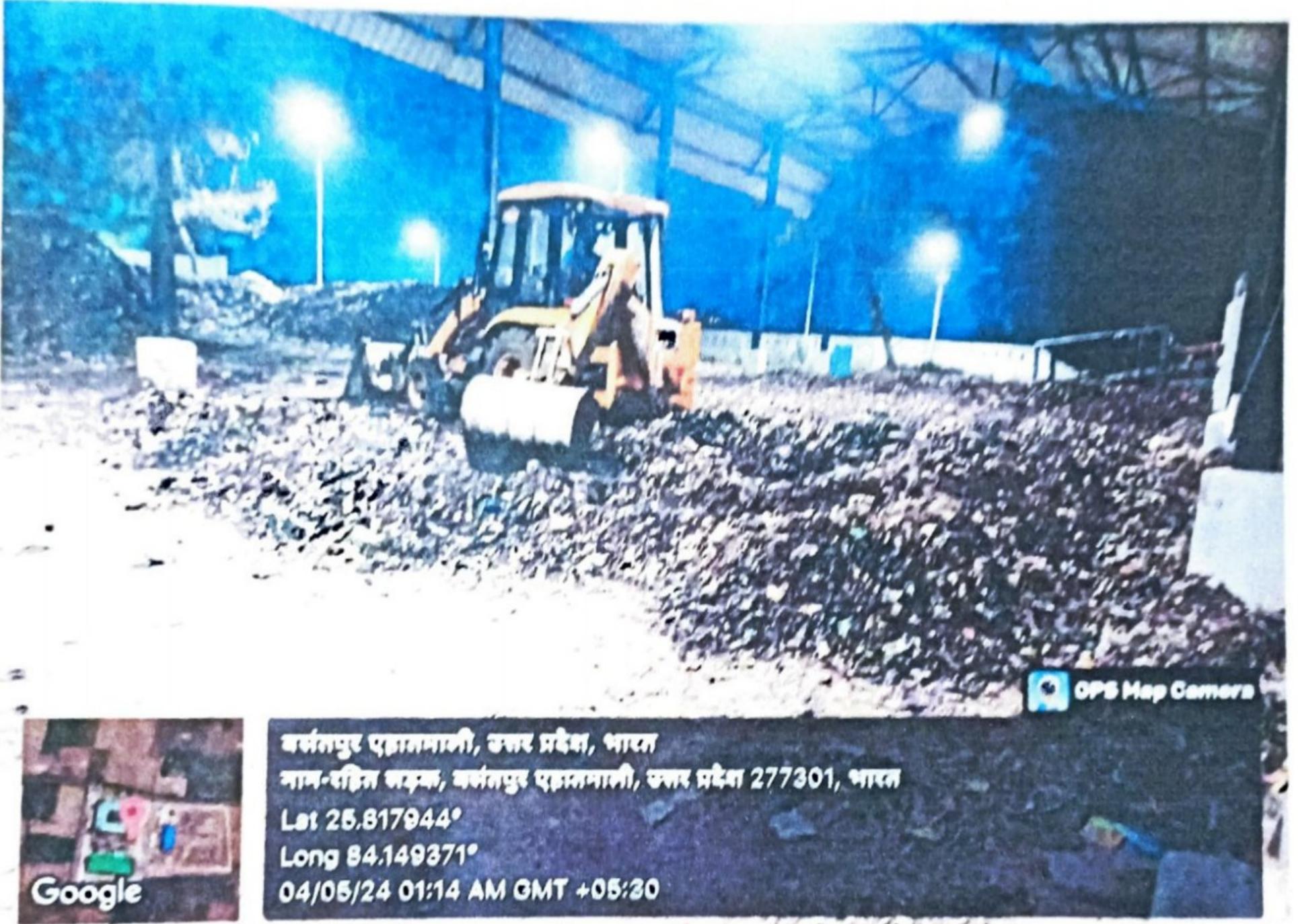
लाभो कल्लव भिगत इन् सी देरी



उत्तर प्रदेश सरकार



१५ म म से कड़ा नाम रिसाइकलेबल  
 कड़ा



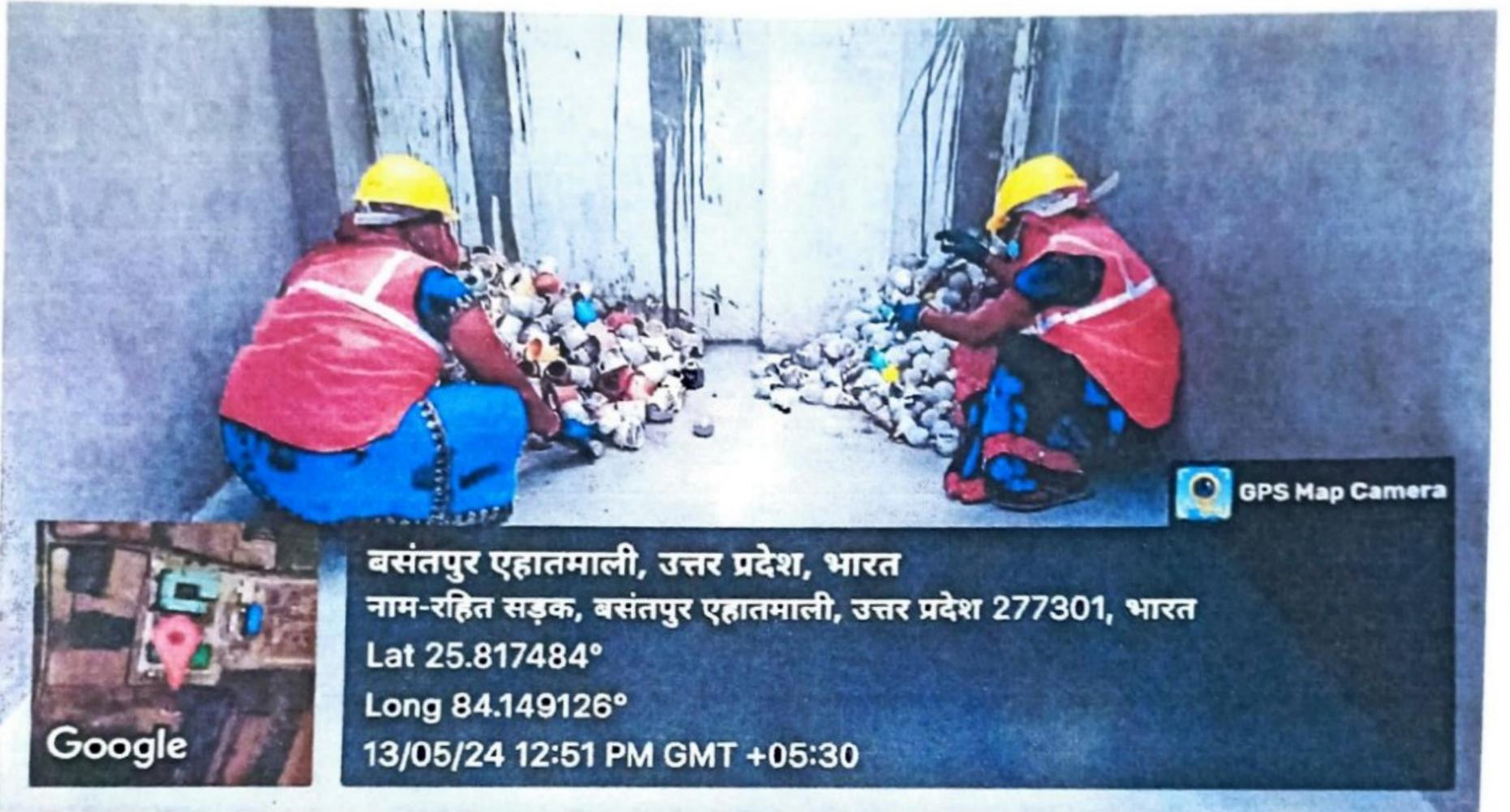
बसंतपुर एहालमाली, उत्तर प्रदेश, भारत



बसंतपुर एहातमाली, उत्तर प्रदेश, भारत  
 नाम-रहित सड़क, बसंतपुर एहातमाली, उत्तर प्रदेश 277301, भारत



का इनका आगे नरक कसपोहर



बिबली के बाल  
 एवं  
 चिन्ता गिरी के बर्तन



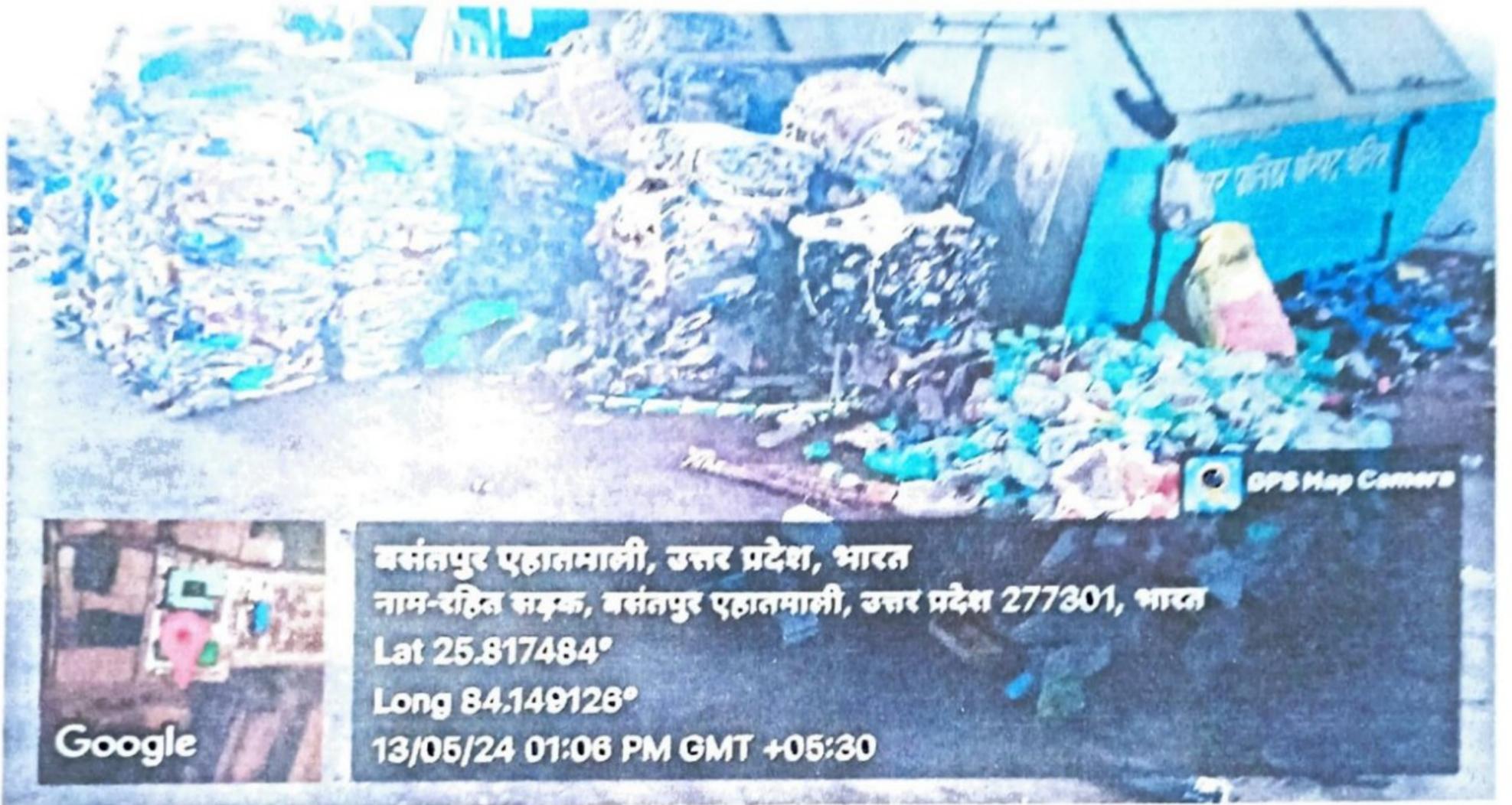
हाई प्लास्टिक



पंजाब सरकार द्वारा जारी किया गया



रक संकथित मीरिद्रु



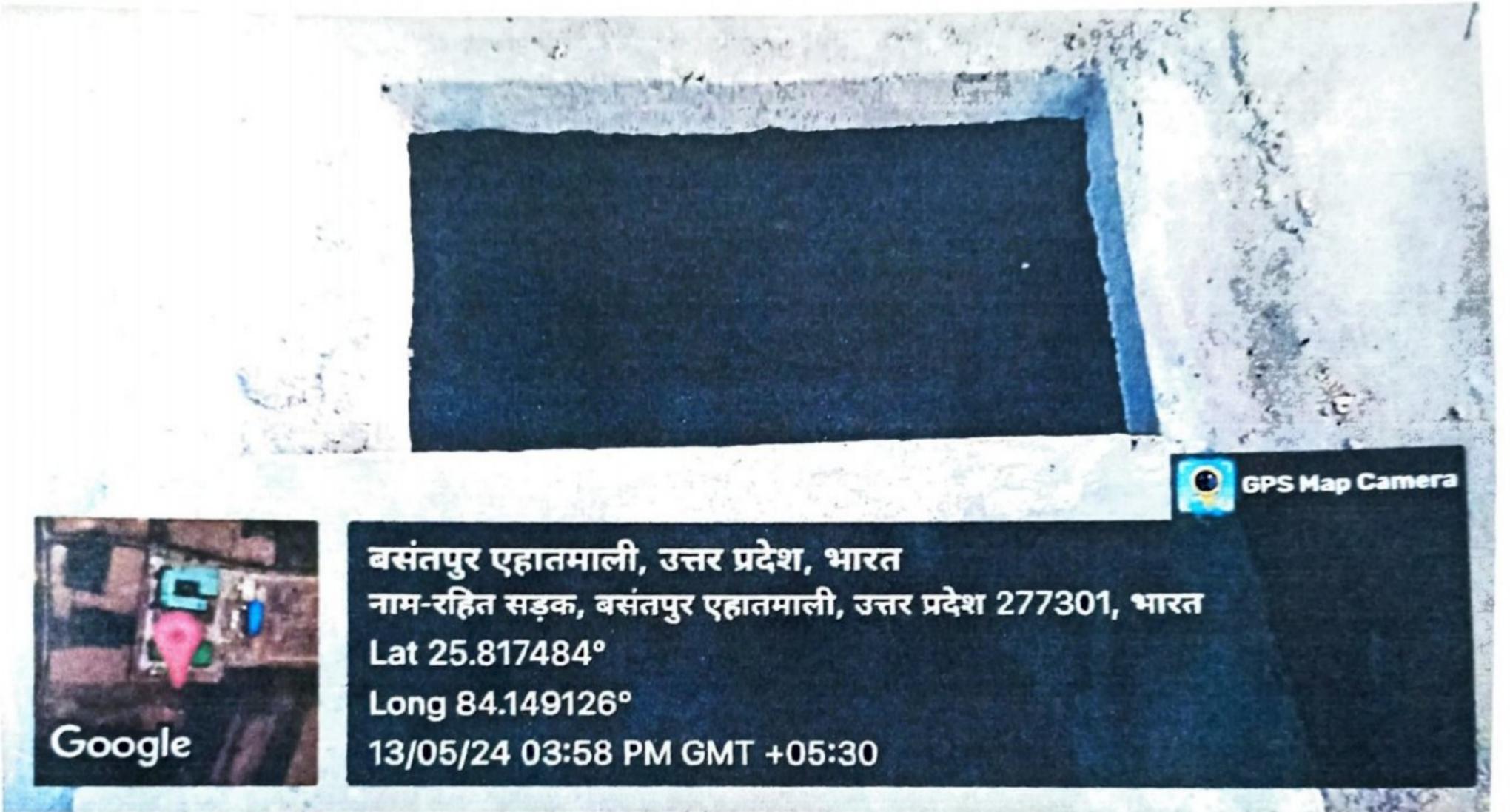
बसंतपुर एहातमाली  
 नाम-रहित सड़क





आर सी एड की वेलिंग





लिबेड का रैड

## कार्यालय नगर पालिका परिषद बलिया

पत्रांक सं०-२०१ / न०पाप०बलिया / 2024-25

दिनांक:- 14/05/2024

प्रेषक,

अधिसासी अधिकारी,  
नगर पालिका परिषद बलिया।

सेवा में,

बन्दोबस्त चकबन्दी अधिकारी,  
बलिया।

विषय:- मा० एन०जी०टी० में विचाराधीन ओ०ए० सं० 370/2021 मनोज कुमार राय बनाम उ०प्र० सरकार में पारित आदेश दिनांक:-20.12.2023 के अन्तर्गत सेनेटरी लैण्डफील स्थानान्तरण हेतु भूमि के सम्बन्ध में। महोदय,

कृपया उपर्युक्त विषयक जो कि आप से सन्दर्भित है (छायाप्रति संलग्नक) का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त सन्दर्भ में अवगत कराना है कि डिप्टी कलेक्टर/बन्दोबस्त चकबन्दी अधिकारी के कार्यालय से दिनांक:- 06.01.2024 को अवगत कराया गया है कि खाता सं० 376 के गाटा सं० 114/4, 302 रकबा 2.44 एकड ग्राम बसन्तपुर एहतमाली परगना तहसील व जिला बलिया के खाता बंजर में दर्ज है जिसका नजरा नक्शा एवं खसरा खतौनी अधोहस्ताक्षरी के कार्यालय को उपलब्ध कराया गया है जिसका स्थलीय चिन्हाकन का कार्य पूर्ण कर लिया है। उक्त भूमि पर सी० एण्ड डी०एस० द्वारा निर्माण किया जाना प्रस्तावित है। उक्त के कम में 114/4 गाटा की सम्पूर्ण भूमि जिसका रकबा 2.44 एकड है, का सीमांकन/चौहद्दी निर्धारण का कार्य अभी तक अवशेष है जिस हेतु सम्बन्धित क्षेत्रीय कानूनगो/लेखपाल को आदेशित करने का कष्ट करें। उक्त प्रकरण मा० एन०जी०टी० के समयबद्ध आदेश से आच्छादित है जिसकी सुनवाई दिनांक:-17.05.2024 को नियत है। अतएव व्यक्तिगत ध्यान एवं शीर्ष प्राथमिकता अपेक्षित है।

अधिसासी अधिकारी  
नगर पालिका परिषद बलिया

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, बलिया
2. मुख्य राजस्व अधिकारी/प्रभारी अधिकारी, बलिया।
3. उपजिलाधिकारी, सदर, बलिया।
4. सी० एण्ड डी०एस० को इस आशय से कि उक्त कार्य हेतु चिन्हित भूमि के पैमाईश हेतु सहयोगार्थ किसी अधिकारी/कर्मचारी को नियुक्त करने का कष्ट करें।
5. श्री-अभिषेक सिंह राजस्व निरीक्षक (9555498773) व श्री-शशिप्रकाश अवर अभियन्ता (9871157706) नगर पालिका परिषद बलिया को सहयोगार्थ उपस्थित रहने हेतु आदेशित किया जाता है।

अधिसासी अधिकारी  
नगर पालिका परिषद बलिया

कार्यालय परियोजना प्रबन्धक, यूनिट-03  
**कन्स्ट्रक्शन एण्ड डिजाइन सर्विसेज**

उत्तर प्रदेश जल निगम(नगरीय)  
 (उ0प्र0 सरकार का उपक्रम)  
 (14, हरबंशपुर निकट- निरंकारी भवन)  
 आजमगढ़।

Email.- unit3azamgarh.cnds@gmail.com

Telephone/fax- 05462- 260342

पत्रांक 522/कार्य-25/11

दिनांक 15/05/2024

सेवा में

अधिसासी अधिकारी  
 नगर पालिका परिषद  
 बलिया।

विषय:-

मा0 एन0जी0टी0 में विचाराधीन ओ0ए0संख्या-370/2021 मनोज कुमार राय बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 19.03.2024 के अनुपालन के सम्बन्ध में।

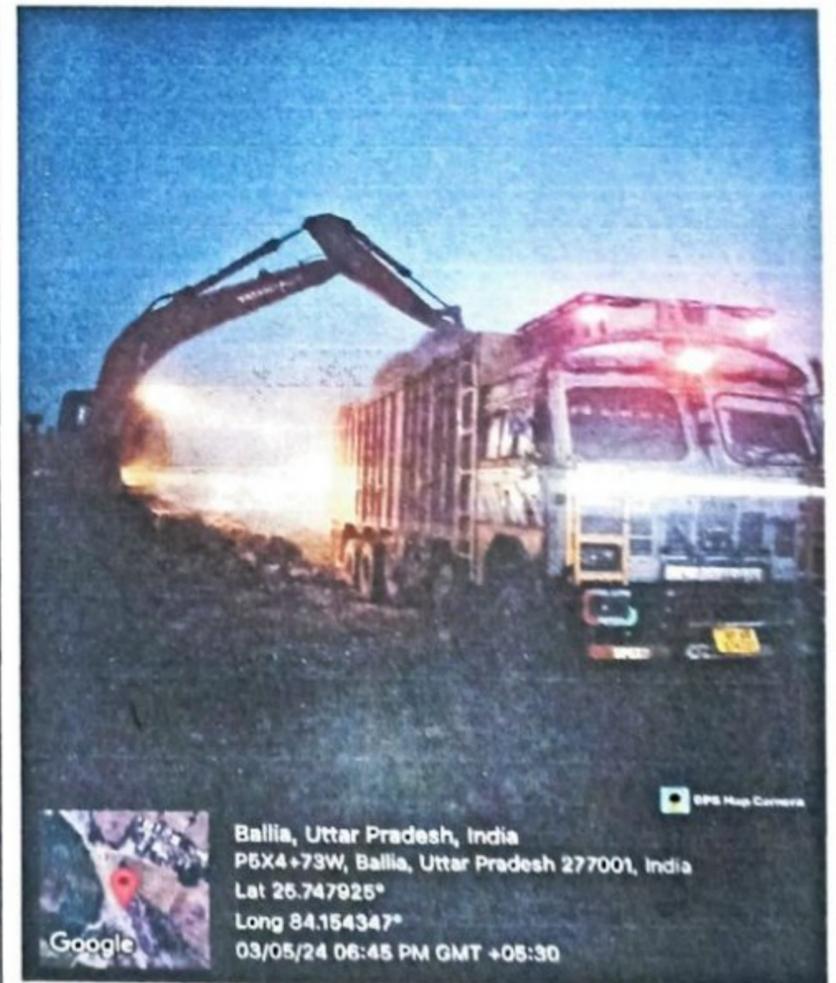
महोदय,

उपरोक्त विषयक आपके पत्रांक 191/न0पा0प0 बलिया/2024-25 दिनांक 10.05.2024 के सन्दर्भ में सी0 एण्ड डी0एस0 से सम्बन्धित विन्दुवार आख्या आपके समक्ष अग्रिम कार्यवाही हेतु प्रेषित है -

क्रम संख्या	विन्दु	आख्या
1	महावीर घाट स्थित लिगेसी वेस्ट के निस्तारण का कार्य।	<p>वर्तमान समय तक कुल 337714.50 मि0टन लिगेसी वेस्ट के सापेक्ष कुल 337714.50 मि0टन लिगेसी वेस्ट के प्रोसेसिंग का कार्य पूर्ण। प्रोसेसिंग उपरान्त निकले हुए आर0डी0एफ0 को हटाये जाने की कार्यवाही प्रगति पर है, दिनांक 31.05.2024 तक आर0डी0एफ0 हटाये जाने की कार्यवाही पूर्ण करा दी जायेगी।</p> <p><b>लिगेसी वेस्ट के प्रोसेसिंग उपरान्त स्थल का फोटोग्राफ</b></p> 

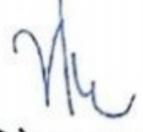


**आर०डी०एफ० हटाये जाने सम्बन्धित फोटोग्राफ**



2	एस0एल0एफ0 के निर्माण के सम्बन्ध में।	वर्तमान समय तक एस0एल0एफ0 के निर्माण हेतु मानक एवं विशिष्टियों अनुरूप न्यूनतम 1.5 हेक्टेयर भूमि नगर पालिका परिषद बलिया से प्राप्त होना अपेक्षित है। भूमि उपलब्ध हो जाने के उपरान्त एस0एल0एफ0 निर्माण से सम्बन्धित अग्रिम कार्यवाही यथाशीघ्र करा ली जायेगी।
---	--------------------------------------	---

भवदीय



(विवेक कुमार)  
परियोजना प्रबन्धक

पृ0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- जिलाधिकारी महोदय, बलिया।
- 2- मुख्य महाप्रबन्धक (द्वितीय)सी0 एण्ड डी0एस0, उ0प्र0 जल निगम (नगरीय) लखनऊ।
- 3- महाप्रबन्धक (नि0-08)/नो0अधि0 सी0 एण्ड डी0एस0, उ0प्र0 जल निगम (नगरीय) लखनऊ।
- 4- महाप्रबन्धक (नि0-06) सी0 एण्ड डी0एस0, उ0प्र0 जल निगम (नगरीय) लखनऊ।

परियोजना प्रबन्धक



BSO-REMEDICATION BAR SCREEN AND CHEMICAL TANK  
PHOTOS



# QA Testing Laboratories Pvt. Ltd.

(Govt. Approved Testing Laboratories)

B-76, Sector-64, Gautam Buddha Nagar, Noida-201301 (Uttar Pradesh)

Quality Assurance

Tel.: +91-120-4133953 • Mobile: +91-8287945370 • E-mail: admin@qatestinglaboratories.com

Website : www.qatestinglaboratories.com

CIN : U51100UP2018PTC108293 • GSTIN : 09AAACQ5609C1ZN

IAS-ANZ



M5400913IN

An ISO 9001:2015, 14001:2015, 45001:2018 & ISO/IEC 17025:2017 Accredited & BIS Recognised Laboratory



## TEST CERTIFICATE

(This Certificate is not Valid without Hologram)

Test Report No : QALWT/24020200132  
 Sample Name: : Sewage Water (OUTLET)  
 Sample Code : -  
 Issued To : Executive Officer Nagar Palika Parisad  
 Municipal Corporation Prayagraj, Uttar Pradesh.  
 Sample Submitted By : Executive Officer Nagar Palika Parisad  
 Mfg. By : NA  
 Location : Jila Adhikari Awas ke samne Nala

Issue Date : 07/02/2024  
 Sample Received On : 02/02/2024  
 Reference No : Memo/NPP-Ballia/24-25  
 Sampling Date : 01/02/2024  
 Sampling Quantity : 2 ltr.  
 Batch No. : NA  
 Date of Mfg. : NS  
 Date of Exp. : NS  
 Date of Starting : 02/02/2024  
 Date of Completion : 07/02/2024

S.No.	Test Parameters	Units	Results	Standard as per Schedule VI of the EP Act 1986 for Inland Surface Water	Test Method
1	pH value at 25°C	-	7.42	6.0-9.0	IS:3025 P-11
2	Chemical Oxygen Demand (COD)	mg/l	58	250.0 MAX	IS:3025 P-58
3	Biochemical Oxygen Demand (3 days at 27°C)	mg/l	23	30.0 MAX	IS:3025 P-44
4	Total Coliform	MPN/100	687	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

**Upendra Kumar**  
 Technical manager  
 Authorized By (Sign & Stamp):

**Dheer Kumar**  
 Quality Manager  
 Approved By (Sign & Stamp):

Note: a) This report is not reproduced wholly or in partially and forbidden to be used as an evidence in the court of law and ought not be used in any advertisement media without our special permission in writing. b) The data reported in this TEST CERTIFICATE are valid at the time of and under the stipulated conditions of measurement and the test results are applicable to those items of product which have been tested and do not apply to the other products even though declared to be identical. c) Except by special arrangement, the test items will not be retained by the company not more more than one month. d) Report refers to the sample received by M/s QA Testing Laboratories Pvt. Ltd. e) This report is valid for the tested sample only.

Format No. QA/TC/002

Page : 1 of 1



# QA Testing Laboratories Pvt. Ltd.

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Quality Assurance

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Website : www.qatestinglaboratories.com

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JAS-ANZ



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Test Report No : QAL/WT/24020200133  
 Sample Name : Sewage Water (OUTLET)  
 Sample Code : -  
 Issued To : Executive Officer Nagar Palika Parisad  
 Municipal Corporation Prayagraj, Uttar Pradesh.

Sample Submitted By : Executive Officer Nagar Palika Parisad  
 Mfg. By : NA  
 Location : Mansha Devi Nala

Issue Date : 07/02/2024  
 Sample Received On : 02/02/2024  
 Reference No : Memo/NPP-Ballia/24-25  
 Sampling Date : 01/02/2024  
 Sampling Quantity : 2 ltr.  
 Batch No. : NA  
 Date of Mfg. : NS  
 Date of Exp. : NS  
 Date of Starting : 02/02/2024  
 Date of Completion : 07/02/2024

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4	Total Coliform	MPN/100	686	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

Upeno...  
 Technical manager  
 Authorized By (Sign & Stamp):

Dheer Kumar  
 Quality Manager  
 Approved By (Sign & Stamp):

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Format No. QA/TC/002

Page : 1 of 1



# QA Testing Laboratories Pvt. Ltd.

(Govt. Approved Testing Laboratories)

B-76, Sector-64, Gautam Buddha Nagar, Noida-201301 (Uttar Pradesh)

Quality Assurance

Tel.: +91-120-4133953 • Mobile: +91-8287945370 • E-mail: admin@qatestinglaboratories.com

Website : www.qatestinglaboratories.com

CIN : U51100UP2018PTC108293 • GSTIN : 09AAACQ5609C1ZN

IAS-ANZ



M54009131N

An ISO 9001:2015, 14001:2015, 45001:2018 & ISO/IEC 17025:2017 Accredited & BIS Recognised Laboratory

## TEST CERTIFICATE

(This Certificate is not Valid without Hologram)



Test Report No : QAL/WT/24020200134  
 Sample Name : Sewage Water (OUTLET)  
 Sample Code : -  
 Issued To : Executive Officer Nagar Palika Parisad  
 Municipal Corporation Prayagraj, Uttar Pradesh.

Sample Submitted By : Executive Officer Nagar Palika Parisad  
 Mfg. By : NA  
 Location : Vijayipur Nala

Issue Date : 07/02/2024  
 Sample Received On : 02/02/2024  
 Reference No : Memo/NPP-Ballia/24-25  
 Sampling Date : 01/02/2024  
 Sampling Quantity : 2 ltr.  
 Batch No. : NA  
 Date of Mfg. : NS  
 Date of Exp. : NS  
 Date of Starting : 02/02/2024  
 Date of Completion : 07/02/2024

S.No.	Test Parameters	Units	Results	Standard as per Schedule VI of the EP Act 1986 for Inland Surface Water	Test Method
1	pH value at 25°C	-	7.41	6.0-9.0	IS:3025 P-11
2	Chemical Oxygen Demand (COD)	mg/l	72	250.0 MAX	IS:3025 P-58
3	Biochemical Oxygen Demand (3 days at 27°C)	mg/l	25	30.0 MAX	IS:3025 P-44
4	Total Coliform	MPN/100	712	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

*Upenra Kumar*  
 Technical manager  
 Authorized By (Sign & Stamp):

*Upenra Kumar*  
 Quality Manager  
 Approved By (Sign & Stamp):

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## TEST CERTIFICATE

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Test Report No : QAL/WT/24020200135  
 Sample Name : Sewage Water (OUTLET)  
 Sample Code : -  
 Issued To : Executive Officer Nagar Palika Parisad  
 Municipal Corporation Prayagraj, Uttar Pradesh.

Issue Date : 07/02/2024  
 Sample Received On : 02/02/2024  
 Reference No : Memo/NPP-Ballia/24-25  
 Sampling Date : 01/02/2024  
 Sampling Quantity : 2 ltr.  
 Batch No. : NA  
 Date of Mfg. : NS  
 Date of Exp. : NS  
 Date of Starting : 02/02/2024  
 Date of Completion : 07/02/2024

Sample Submitted By : Executive Officer Nagar Palika Parisad  
 Mfg. By : NA  
 Location : Bankata Nala

S.No.	Test Parameters	Units	Results	Standard as per Schedule VI of the EP Act 1986 for Inland Surface Water	Test Method
1	pH value at 25°C	-	7.23	6.0-9.0	IS:3025 P-11
2	Chemical Oxygen Demand (COD)	mg/l	64	250.0 MAX	IS:3025 P-58
3	Biochemical Oxygen Demand (3 days at 27°C)	mg/l	24	30.0 MAX	IS:3025 P-44
4	Total Coliform	MPN/100	652	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

*Upendra Kumar*  
 Technical manager

Authorized By (Sign & Stamp):

*Dilip Kumar*  
 Quality Manager

Approved By (Sign & Stamp):

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## TEST CERTIFICATE

(This Certificate is not Valid without Hologram)



Test Report No : QALWT/24020200136  
 Sample Name: : Sewage Water (OUTLET)  
 Sample Code : -  
 Issued To : Executive Officer Nagar Palika Parisad  
 Municipal Corporation Prayagraj, Uttar Pradesh.

Sample Submitted By : Executive Officer Nagar Palika Parisad  
 Mfg. By : NA  
 Location : Bendua Nala

Issue Date : 07/02/2024  
 Sample Received On : 02/02/2024  
 Reference No : Memo/NPP-Ballia/24-25  
 Sampling Date : 01/02/2024  
 Sampling Quantity : 2 ltr.  
 Batch No. : NA  
 Date of Mfg. : NS  
 Date of Exp. : NS  
 Date of Starting : 02/02/2024  
 Date of Completion : 07/02/2024

S.No.	Test Parameters	Units	Results	Standard as per Schedule VI of the EP Act 1986 for Inland Surface Water	Test Method
1	pH value at 25°C	-	7.22	6.0-9.0	IS:3025 P-11
2	Chemical Oxygen Demand (COD)	mg/l	60	250.0 MAX	IS:3025 P-58
3	Biochemical Oxygen Demand (3 days at 27°C)	mg/l	23	30.0 MAX	IS:3025 P-44
4	Total Coliform	MPN/100	692	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

**Upendra Kumar**  
 Technical manager  
 Authorized By (Sign & Stamp):

**Deep Kumar**  
 Quality Manager  
 Approved By (Sign & Stamp):

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## TEST CERTIFICATE

(This Certificate is not Valid without Hologram)



Test Report No : QAL/WT/24020200137  
 Sample Name: : Sewage Water (OUTLET)  
 Sample Code : -  
 Issued To : Executive Officer Nagar Palika Parisad  
 Municipal Corporation Prayagraj, Uttar Pradesh.

Sample Submitted By : Executive Officer Nagar Palika Parisad  
 Mfg. By : NA  
 Location : Baheri Nala

Issue Date : 07/02/2024  
 Sample Received On : 02/02/2024  
 Reference No : Memo/NPP-Ballia/24-25  
 Sampling Date : 01/02/2024  
 Sampling Quantity : 2 ltr.  
 Batch No. : NA  
 Date of Mfg. : NS  
 Date of Exp. : NS  
 Date of Starting : 02/02/2024  
 Date of Completion : 07/02/2024

S.No.	Test Parameters	Units	Results	Standard as per Schedule VI of the EP Act 1986 for Inland Surface Water	Test Method
1	pH value at 25°C	-	7.36	6.0-9.0	IS:3025 P-11
2	Chemical Oxygen Demand (COD)	mg/l	68	250.0 MAX	IS:3025 P-58
3	Biochemical Oxygen Demand (3 days at 27°C)	mg/l	24	30.0 MAX	IS:3025 P-44
4	Total Coliform	MPN/100	719	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

**Upendra Kumar**  
 Technical manager  
 Authorized By (Sign & Stamp):

**Deep Kumar**  
 Quality Manager  
 Approved By (Sign & Stamp):

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# 553 QA Testing Laboratories Pvt. Ltd.

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## TEST CERTIFICATE

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Test Report No : QAL/WT/24050200132  
Sample Name: : Sewage Water (OUTLET)  
Sample Code : -  
Issued To : Executive Officer Nagar Palika Parisad  
Municipal Corporation Prayagraj, Uttar Pradesh.

Issue Date : 07/05/2024  
Sample Received On : 02/05/2024  
Reference No : Memo/NPP-Ballia/24-25  
Sampling Date : 01/05/2024  
Sampling Quantity : 2 ltr.  
Batch No. : NA  
Date of Mfg. : NS  
Date of Exp. : NS  
Date of Starting : 02/05/2024  
Date of Completion : 07/05/2024

Sample Submitted By : Executive Officer Nagar Palika Parisad  
Mfg. By : NA  
Location : Jila Adhikari Awas ke samne Nala

S.No.	Test Parameters	Units	Results	Standard as per Schedule VI of the EP Act 1986 for Inland Surface Water	Test Method
1	pH value at 25°C	-	7.42	6.0-9.0	IS:3025 P-11
2	Chemical Oxygen Demand (COD)	mg/l	58	250.0 MAX	IS:3025 P-58
3	Biochemical Oxygen Demand (3 days at 27°C)	mg/l	23	30.0 MAX	IS:3025 P-44
4	Total Coliform	MPN/100	687	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

**Upendra Kumar**  
Technical manager  
Authorized By (Sign & Stamp):

**Dileep Kumar**  
Quality Manager  
Approved By (Sign & Stamp):

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 Sample Name: : Sewage Water (OUTLET)  
 Sample Code : -  
 Issued To : Executive Officer Nagar Palika Parisad  
 Municipal Corporation Prayagraj, Uttar Pradesh.

Issue Date : 07/05/2024  
 Sample Received On : 02/05/2024  
 Reference No : Memo/NPP-Ballia/24-25  
 Sampling Date : 01/05/2024  
 Sampling Quantity : 2 ltr.  
 Batch No. : NA  
 Date of Mfg. : NS  
 Date of Exp. : NS  
 Date of Starting : 02/05/2024  
 Date of Completion : 07/05/2024

Sample Submitted By : Executive Officer Nagar Palika Parisad  
 Mfg. By : NA  
 Location : Mansha Devi Nala

S.No.	Test Parameters	Units	Results	Standard as per Schedule VI of the EP Act 1986 for Inland Surface Water	Test Method
1	pH value at 25°C	-	7.32	6.0-9.0	IS:3025 P-11
2	Chemical Oxygen Demand (COD)	mg/l	62	250.0 MAX	IS:3025 P-58
3	Biochemical Oxygen Demand (3 days at 27°C)	mg/l	24	30.0 MAX	IS:3025 P-44
4	Total Coliform	MPN/100	686	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

**Upendra Kumar**  
 Technical manager

Authorized By (Sign & Stamp):

**Dileep Kumar**  
 Quality Manager

Approved By (Sign & Stamp):

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Sample Name: : Sewage Water (OUTLET)  
Sample Code : -  
Issued To : Executive Officer Nagar Palika Parisad  
Municipal Corporation Prayagraj, Uttar Pradesh.

Issue Date : 07/05/2024  
Sample Received On : 02/05/2024  
Reference No : Memo/NPP-Ballia/24-25  
Sampling Date : 01/05/2024  
Sampling Quantity : 2 ltr.  
Batch No. : NA  
Date of Mfg. : NS  
Date of Exp. : NS  
Date of Starting : 02/05/2024  
Date of Completion : 07/05/2024

Sample Submitted By : Executive Officer Nagar Palika Parisad  
Mfg. By : NA  
Location : Vijayipur Nala

S.No.	Test Parameters	Units	Results	Standard as per Schedule VI of the EP Act 1986 for Inland Surface Water	Test Method
1	pH value at 25°C	-	7.41	6.0-9.0	IS:3025 P-11
2	Chemical Oxygen Demand (COD)	mg/l	72	250.0 MAX	IS:3025 P-58
3	Biochemical Oxygen Demand (3 days at 27°C)	mg/l	25	30.0 MAX	IS:3025 P-44
4	Total Coliform	MPN/100	712	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

*Upendra Kumar*  
Technical manager  
Authorized By (Sign & Stamp):

*Dileep Kumar*  
Quality Manager  
Approved By (Sign & Stamp):

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 Sample Name: : Sewage Water (OUTLET)  
 Sample Code : -  
 Issued To : Executive Officer Nagar Palika Parisad  
 Municipal Corporation Prayagraj, Uttar Pradesh.

Issue Date : 07/05/2024  
 Sample Received On : 02/05/2024  
 Reference No : Memo/NPP-Ballia/24-25  
 Sampling Date : 01/05/2024  
 Sampling Quantity : 2 ltr.  
 Batch No. : NA  
 Date of Mfg. : NS  
 Date of Exp. : NS  
 Date of Starting : 02/05/2024  
 Date of Completion : 07/05/2024

Sample Submitted By : Executive Officer Nagar Palika Parisad  
 Mfg. By : NA  
 Location : Bankata Nala

S.No.	Test Parameters	Units	Results	Standard as per Schedule VI of the EP Act 1986 for Inland Surface Water	Test Method
1	pH value at 25°C	-	7.23	6.0-9.0	IS:3025 P-11
2	Chemical Oxygen Demand (COD)	mg/l	64	250.0 MAX	IS:3025 P-58
3	Biochemical Oxygen Demand (3 days at 27°C)	mg/l	24	30.0 MAX	IS:3025 P-44
4	Total Coliform	MPN/100	652	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

Upendra Kumar

Technical manager

Authorized By (Sign & Stamp):

Dileep Kumar

Quality Manager

Approved By (Sign & Stamp):

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Test Report No : QALWT/24050200136  
 Sample Name: : Sewage Water (OUTLET)  
 Sample Code : -  
 Issued To : Executive Officer Nagar Palika Parisad  
 Municipal Corporation Prayagraj, Uttar Pradesh.

Issue Date : 07/05/2024  
 Sample Received On : 02/05/2024  
 Reference No : Memo/NPP-Ballia/24-25  
 Sampling Date : 01/05/2024  
 Sampling Quantity : 2 ltr.  
 Batch No. : NA  
 Date of Mfg. : NS  
 Date of Exp. : NS  
 Date of Starting : 02/05/2024  
 Date of Completion : 07/05/2024

Sample Submitted By : Executive Officer Nagar Palika Parisad  
 Mfg. By : NA  
 Location : Bendua Nala

S.No.	Test Parameters	Units	Results	Standard as per Schedule VI of the EP Act 1986 for Inland Surface Water	Test Method
1	pH value at 25°C	-	7.22	6.0-9.0	IS:3025 P-11
2	Chemical Oxygen Demand (COD)	mg/l	60	250.0 MAX	IS:3025 P-58
3	Biochemical Oxygen Demand (3 days at 27°C)	mg/l	23	30.0 MAX	IS:3025 P-44
4	Total Coliform	MPN/100	692	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

*Upendra Kumar*  
 Technical manager  
 Authorized By (Sign & Stamp):

*Dileep Kumar*  
 Quality Manager  
 Approved By (Sign & Stamp):

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 Sample Name: : Sewage Water (OUTLET)  
 Sample Code : -  
 Issued To : Executive Officer Nagar Palika Parisad  
 Municipal Corporation Prayagraj, Uttar Pradesh.

Issue Date : 07/05/2024  
 Sample Received On : 02/05/2024  
 Reference No : Memo/NPP-Ballia/24-25  
 Sampling Date : 01/05/2024  
 Sampling Quantity : 2 ltr.  
 Batch No. : NA  
 Date of Mfg. : NS  
 Date of Exp. : NS  
 Date of Starting : 02/05/2024  
 Date of Completion : 07/05/2024

Sample Submitted By : Executive Officer Nagar Palika Parisad  
 Mfg. By : NA  
 Location : Baheri Nala

S.No.	Test Parameters	Units	Results	Standard as per Schedule VI of the EP Act 1986 for Inland Surface Water	Test Method
1	pH value at 25°C	-	7.36	6.0-9.0	IS:3025 P-11
2	Chemical Oxygen Demand (COD)	mg/l	68	250.0 MAX	IS:3025 P-58
3	Biochemical Oxygen Demand (3 days at 27°C)	mg/l	24	30.0 MAX	IS:3025 P-44
4	Total Coliform	MPN/100	719	1000 MPN	IS:1622

# Quality Assurance

SAMPLE COLLECTED BY US

\*\*\*End of Report\*\*\*

**Upendra Kumar**  
 Technical manager  
 Authorized By (Sign & Stamp):

**Dileep Kumar**  
 Quality Manager  
 Approved By (Sign & Stamp):

Note: a) This report is not reproduced wholly or in partially and forbidden to be used as an evidence in the court of law and ought not be used in any advertisement media without our special permission in writing. b) The data reported in this TEST CERTIFICATE are valid at the time of and under the stipulated conditions of measurement and the test results are applicable to those items of product which have been tested and do not apply to the other products even though declared to be identical. c) Except by special arrangement, the test items will not be retained by the company not more than one month. d) Report refers to the sample received by M/s QA Testing Laboratories Pvt. Ltd. e) This report is valid for the tested sample only.

Format No. QA/TC/002

Page : 1 of 1

## कार्यालय नगर पालिका परिषद बलिया

पत्रांक : 10/8 / न0पा0प0ब0 / 2023-24  
सेवा में,

दिनांक : 8 / जनवरी, 2024

निदेशक / राज्य मिशन निदेशक,  
स्वच्छ भारत मिशन- नगरीय,  
राज्य मिशन निदेशालय, उ0प्र0,  
सेक्टर-7 गोमती नगर विस्तार,  
लखनऊ।

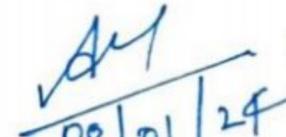
विषय : मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-370/2021 मनोज कुमार राय बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 20.12.2023 के अनुपालन आख्या उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक अपने कार्यालय पत्र संख्या-पी0एम0यू0/9500/429(14)/2023 दिनांक 26 दिसम्बर, 2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-370/2021 मनोज कुमार राय बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 20.12.2023 के अनुपालन के क्रम में सूचना व सम्बन्धित कार्यवाही की आख्या तैयार कर प्रेषित करने हेतु निर्देशित किया गया है।

उक्त के दृष्टिगत सादर अवगत कराना है कि मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-370/2021 मनोज कुमार राय बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 20.12.2023 एवं आदेश दिनांक 22.07.2022 के बिन्दु संख्या-03 एवं 05 के अनुपालन में समस्त वांछित सूचना नगर पालिका परिषद बलिया द्वारा तैयार कर आपकी सेवा में सादर प्रेषित है।

संलग्नक- उपरोक्तानुसार।

  
08/01/24  
उप जिलाधिकारी सदर/  
प्रभारी अधिशासी अधिकारी,  
नगर पालिका परिषद बलिया।

संख्या व दिनांक- उपरोक्त।

प्रतिलिपि- निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव नगर विकास अनुभाग-5 उ0प्र0 शासन लखनऊ उ0प्र0।
2. जिलाधिकारी महोदय, बलिया।
3. मुख्य राजस्व अधिकारी/प्रभारी अधिकारी स्था0नि0, बलिया।
4. गार्ड फाईल।

  
उप जिलाधिकारी सदर/  
प्रभारी अधिशासी अधिकारी,  
नगर पालिका परिषद बलिया।

IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 370 OF 2021

IN THE MATTER OF

MANOJ KUMAR RAI

... Applicant

Versus

STATE OF UTTAR PRADESH

... Respondent

ACTIONS TAKEN AND COMPLIANCE UNDERTAKEN BY THE NAGAR PALIKA  
PARISHAD BALLIA, U.P.

**The point-wise actions taken against the direction are here under:**

SN	NGT Directions	Compliance/Action taken	Timeline/ Complied
1.	<p>NGT order dated 22.07.2022 <b>Para No. 03.</b> <b>Observations:</b> <b>A. Sewage Management - Results depicted above are indicative of high content of coliform in Kathal drain and high content of coliform and BOD in R. Ganga with probable impact due to domestic sewage.</b></p> <p><i>Nagar Palika Parishad Ballia has provided screens in the drains and the sewage in drains is subjected to Bioremediation. However, the screens are not properly established, and Bioremediation too</i></p>	<p>1-कटहल नाले में प्रवाहित दूषित जल शोधन/उपचार बायो-रेमेडिएशन एवं फाईटो-रेमेडिएशन नियमित रूप से कराया जाता है एवं प्रतिमाह नियमित रूप से एन0ए0बी0एल0 अधिकृत लैब से टेस्टिंग कराया जाता है। विगत माह (अक्टूबर, नवम्बर एवं दिसम्बर 2023) की रिपोर्ट संलग्न है। जिसमें दिसम्बर माह में कराये गये लैब रिपोर्ट के अनुसार BOD, COD, TSS एवं Fecal Coliform निम्न है जो मानक के अनुरूप है। कटहल नाले पर स्क्रीन का अधिष्ठापन समुचित ढंग से किया गया है एवं बायो-रेमेडिएशन एवं फाईटो-रेमेडिएशन नियमित रूप से हो रहा है (रिपोर्ट संलग्न)।</p> <div style="display: flex; justify-content: space-around;">   </div>	<p>कियाशील</p>

is not been optimally designed to address entire flow of the drains. Fig -2 and Fig-3 depicts the screens and system provided for Bioremediation in drains at Ballia

कियाशील

**B. Management of Solid waste -**  
Nagar Palika Parishad, Ballia generates approximate 55 TPD Solid Waste.

- 1-नगर पालिका परिषद बलिया जनगणना 2011 के अनुसार जनसंख्या 104424 है एवं स्वच्छ भारत मिशन नगरीय 2.0 के अनुसार नगर क्षेत्र में कुल जनित कूड़े की मात्रा लगभग 36.50 टन प्रतिदिन है।
- 2-नगर पालिका परिषद बलिया द्वारा जनित कूड़े का निस्तारण बसन्तपुर स्थित वेस्ट टू कम्पोस्ट प्लाण्ट (Waste to Compost Capacity 50 TPD) एवं एम0आर0एफ0 सेन्टर (Capacity 5 TPD) में किया जा रहा है।



फरवरी,  
2024

**C. Management of legacy (Solid) waste -** Work has since been awarded to M/s BVG India Limited Pune, Maharashtra on 05.01.2022 with 04.12.2022 as completion date. Currently the

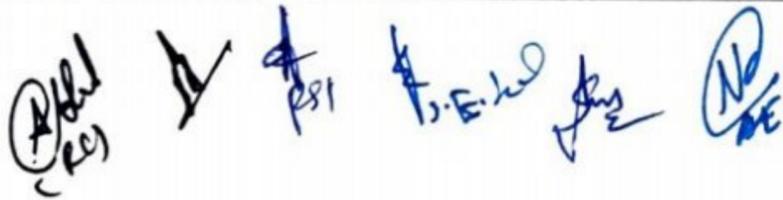
- 1-लिंगेसी वेस्ट का निस्तारण नगर पालिका परिषद बलिया द्वारा थर्ड पार्टी (M/s BVG India Limited Pune, Maharashtra) से कराया जा रहा है।
- 2-कुल सॉलिड वेस्ट (लिंगेसी वेस्ट) 337714.50 मिट्रीक टन के सापेक्ष 254720.00 मिट्रीक टन का रेमेडिएशन पूर्ण कर लिया गया है।
- 3-वर्तमान में 03 ट्रॉमेल मशीनों द्वारा लिंगेसी वेस्ट का निस्तारण का कार्य किया जा रहा है साथ ही समय सीमा के अन्दर कार्य पूर्ण करने हेतु नगर पालिका परिषद द्वारा उपरोक्त फर्म को दिनांक -30.12.2023 नोटिस भी दिया गया है (प्रति संलग्न)।

SN	NGT Directions	Compliance/Action taken	Timeline/Complied
	<p>process of Installation of Machine and equipment is in process by Nagar Palika Parishad Ballia.</p>		
<p>2.</p>	<p>NGT order dated 22.07.2022 <b>Para No. 05.</b> <b>Recommendations</b> Currently, with no system of organized sewage treatment functional and sewage including faecal sludge going into R. Ganga through Kathal Drain. Nagar Palika Parishad, Ballia shall optimize the process through engaging a professional agency to execute the process of bioremediation in all the drains joining Kathal drain.</p>	<p>1-नगर पालिका परिषद बलिया के क्षेत्रान्तर्गत 57 कि०मी० सीवर नेटवर्क का कार्य पूर्ण कर लिया गया है। 2-दिनांक 15.11.2023 को कार्यादेश जारी कर सीवर ट्रीटमेंट प्लाण्ट का निर्माण कार्य शुरू कर लिया गया है, जिसको 15.05.2025 तक पूर्ण कर लिया जायेगा। 3-कटहल नाले में प्रवाहित दूषित जल शोधन/उपचार बायो-रेमेडिएशन एवं फाईटो-रेमेडिएशन नियमित रूप से कराया जाता है एवं प्रतिमाह नियमित रूप से एन०ए०बी०एल० अधिकृत लैब से टेस्टिंग कराया जाता है। विगत माह (अक्टूबर, नवम्बर एवं दिसम्बर 2023) की रिपोर्ट संलग्न है। जिसमें दिसम्बर माह में कराये गये लैब रिपोर्ट के अनुसार BOD, COD, TSS एवं Fecal Coliform निम्न है जो मानक के अनुरूप है। कटहल नाले पर स्क्रीन का अधिष्ठापन समुचित ढंग से किया गया है एवं बायो-रेमेडिएशन एवं फाईटो-रेमेडिएशन नियमित रूप से हो रहा है (रिपोर्ट संलग्न)।</p> 	<p>25.05.2025 (एस०टी०पी० निर्माण कार्य पूर्ण होने की तिथि)</p>

SN	NGT Directions	Compliance Action taken	Timeline/ Complied
	<p><i>Performance of the bioremediation shall be periodically monitored and shortcomings if any, shall be apprised to the Department of Urban Development. The system of bioremediation be so designed that all the drains meeting the recipient Kathal drain, are subjected to screening followed by effective treatment for their organic pollution load (BOD)</i></p>		
<p>3.</p>	<p>NGT order dated 13.09.2023  <b>Para No. 02. - The Tribunal after detailed consideration of the matter had taken note of seriousness of the issue in respect of gap in generation and treatment of solid and liquid waste and had accordingly directed the Chief Secretary, UP to act in coordination with other concerned authorities and take remedial measures.</b></p>	<p>1-नगर पालिका परिषद बलिया की जनगणना 2011 के अनुसार जनसंख्या 104424 है एवं स्वच्छ भारत मिशन नगरीय 2.0 के अनुसार नगर क्षेत्र में कुल जनित कूड़े की मात्रा लगभग 36.50 टन प्रतिदिन है।                  2-नगर पालिका परिषद बलिया में बसन्तपुर स्थित वेस्ट टू कम्पोस्ट प्लाण्ट (Waste to Compost Capacity 50 TPD) एवं एम0आर0एफ0 सेन्टर (Capacity 5 TPD) कूड़े के निस्तारण हेतु अधिष्ठापन किया गया है।</p> 	<p>कियाशील</p>

SN	NGT Directions	Compliance/Action taken	Timeline/Complied
	<p><b>Para No. 04. - He has also submitted that the complete timeframe in respect of tackling the issue of Solid Waste Management, Management of Legacy Solid Waste and Sewage Management will be provided by way of the affidavit and he takes the personal responsibility to ensure that the said timeline will be adhered to. The other issue which is reflected in the action taken report is existence of the landfill zone near the Surhatal Bird Sanctuary. The Principal Secretary, present today, has assured that he will examine the said issue and also examine the feasibility of shifting the landfill zone away from the Bird Sanctuary and submit a report.</b></p>	<p>1-उपजिलाधिकारी/बन्दोबस्त अधिकारी बांसडीह के पत्र संख्या-1208(II)/ आ0ले0-बन्दोबस्त दिनांक 22.12.2023 के आधार पर जय प्रकाश नारायण (सुरहा ताल) वर्ड सेंचुरी के डिमार्केशन का कार्य पूर्ण कर लिया गया है, उक्त सॉलिड वेस्ट प्रोसेसिंग प्लाण्ट सुरहाताल वर्ड सेंचुरी (जय प्रकाश नारायण वर्ड सेंचुरी) की सीमा के अन्तर्गत नहीं आता है।  2-कार्यालय प्रभागीय वनाधिकारी काशी, वन्य जीव प्रभाग, रामनगर वाराणसी के पत्र संख्या-9887/31 दिनांक 01.01.2024 के क्रम में उल्लेखित रिपोर्ट के आधार पर कूड़ा निस्तारण केन्द्र ग्राम बसन्तपुर, एहत माली को जय प्रकाश नारायण (सुरहाताल) पक्षी विहार की अधिसूचित सीमा के बाहर होने का संस्तुति की गयी है (प्रति संलग्न)।  3- उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड द्वारा एस0डब्ल्यू0एम0 प्लाण्ट बसन्तपुर को अथराईजेशन प्रमाण पत्र जारी कर दिया गया है (प्रति संलग्न)।  4-लैण्डफिल स्थानान्तरण हेतु भूमि का चिन्हांकन कर लिया गया है एवं डिप्टी कलेक्टर/बन्दोबस्त अधिकारी, बलिया का पत्र संलग्न। (प्रति संलग्न)।</p>	चिन्हांकन प्रक्रिया पूर्ण
4.	<p>NGT order dated 03.10.2023  <b>Para No. 02. - On the direction of the Tribunal, the Principal Secretary has filed the response supported by the affidavit disclosing the timeline - The timeline/period</b></p>	<p>1-उपजिलाधिकारी/बन्दोबस्त अधिकारी बांसडीह के पत्र संख्या-1208(II)/ आ0ले0-बन्दोबस्त दिनांक 22.12.2023 के आधार पर जय प्रकाश नारायण (सुरहा ताल) वर्ड सेंचुरी के डिमार्केशन का कार्य पूर्ण कर लिया गया है, उक्त सॉलिड वेस्ट प्रोसेसिंग प्लाण्ट सुरहाताल वर्ड सेंचुरी (जय प्रकाश नारायण वर्ड सेंचुरी) की सीमा के अन्तर्गत नहीं आता है।  2-कार्यालय प्रभागीय वनाधिकारी काशी, वन्य जीव प्रभाग, रामनगर वाराणसी के पत्र संख्या-9887/31 दिनांक 01.01.2024 के क्रम में उल्लेखित रिपोर्ट के आधार पर कूड़ा निस्तारण केन्द्र ग्राम बसन्तपुर, एहतमाली को जय प्रकाश नारायण (सुरहाताल) पक्षी विहार की अधिसूचित सीमा के बाहर होने का संस्तुति की गयी है (प्रति संलग्न)।  3-उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड द्वारा एस0डब्ल्यू0एम0 प्लाण्ट बसन्तपुर को अथराईजेशन प्रमाण पत्र जारी कर दिया गया है (प्रति संलग्न)।  4-लैण्डफिल स्थानान्तरण हेतु भूमि का चिन्हांकन कर लिया गया है एवं डिप्टी कलेक्टर/बन्दोबस्त अधिकारी, बलिया का पत्र संलग्न। (प्रति संलग्न)।</p>	फरवरी, 2024

SN	NGT Directions	Compliance Action taken	Timeline/ Complied
	<p>of 18 months has been disclosed and completion date of 30.04.2025 has been mentioned for setting up of Waste Processing Plant. In respect of Legacy Waste Management, it has been stated that the remediation of all residual legacy trash is anticipated to be completed by February 2024.</p>	<p>5-लिंगेसी वेस्ट का निस्तारण नगर पालिका परिषद बलिया द्वारा थर्ड पार्टी (M/s BVG India Limited Pune, Maharashtra) से कराया जा रहा है। 6-कुल सॉलिड वेस्ट (लिंगेसी वेस्ट) 337714.50 मिट्रीक टन के सापेक्ष 254720.00 मिट्रीक टन का रेमेडिएशन पूर्ण कर लिया गया है।</p> 	
5.	<p>NGT order dated 20.12.2023 <b>Para No. 06.</b> - It is also not stated as to where the daily generated waste is being dumped and how it is being treated. The action taken report is totally silent on this aspect.</p>	<p>1-दिनांक 17.07.2023 को बसन्तपुर स्थित ठोस अपशिष्ट प्रबन्धन प्लांट अक्रियाशील होने के पश्चात नगर पालिका परिषद बलिया द्वारा विकेंद्रीकृत प्रक्रिया (सूखे कूड़े का निस्तारण विकेंद्रीकृत एम0आर0एफ0 सेन्टर 5 टी0पी0डी0 एवं नगर क्षेत्र में अवस्थित कबाड़ी की दुकानों से अनुबंध करके निस्तारित किया जा रहा था साथ ही साथ गीले कूड़े का निस्तारण विन्ड्रो कम्पोस्टिंग के माध्यम से निस्तारित किया जा रहा था। 2-10 से 20 प्रतिशत लगभग कूड़े का नगर पालिका परिषद द्वारा डम्पींग ग्राउण्ड पर डम्प किया गया है। 3-उपरोक्त डम्प कूड़े को ट्रांसपोर्ट करके बसन्तपुर स्थित वेस्ट टू कम्पोस्ट प्लांट (Waste to Compost) पर कमशः निस्तारित किया जा रहा है।</p> 	15.02.2024 (डम्प (लिंगेसी) कूड़े का शत प्रतिशत निस्तारण)



  
 उप जिलाधिकारी सदर/  
 प्रभारी अधिशासी अधिकारी,  
 नगर पालिका परिषद  
 बलिया।

**FIRST INFORMATION REPORT**

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (जिला): बलिया P.S. (थाना):कोतवाली Year (वर्ष): 2024  
FIR No. (प्र.सू.रि. सं.):0034 Date &Time of FIR (प्र.सू.रि. की दिनांक/समय)21/01/2024 15:26 बजे

S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	भा दं सं 1860	409

3. (a) Occurrence of offence (अपराध की घटना):

1. Day (दिन): Date From (दिनांक से): Date To (दिनांक तक):  
Time Period (समय अवधि): Time From (समय से): Time To (समय तक):

(b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई):

Date (दिनांक): 21/01/2024

Time (समय): 15:26 बजे

(c) General Diary Reference (रोजनामचा संदर्भ):

Entry No. (प्रविष्टि सं.):026

Date &amp; Time (दिनांक और समय): 21/01/2024 15:26 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S.(थाना से दूरी और दिशा):

Beat No. (बीट सं.):

(b) Address (पता): अदम तहरीर

(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो):

Name of P.S.(थाना का नाम):

District(State) (ज़िला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name (नाम): श्री पीयूष मौर्या

(b) Father's/Husband's Name(पिता / पति का नाम):

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 2006

(d) Nationality (राष्ट्रीयता): भारत

(e) UID No. (यूआईडी सं.):

(f) Passport No.(पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि):

Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card,Voter ID Card,Passport,UID No.,Driving License,PAN)

S.No.(क्र.सं.)	Id Type (पहचान पत्र का प्रकार)	Id Number (पहचान संख्या)
1		

(h)Address (पता):

S.No.(क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	कार्यालय अधिशासी अभियंता ,निर्माण खण्ड उ0प्र0 जल निगम ,कोतवाली,बलिया,उत्तर प्रदेश,भारत
2	स्थायी पता	कार्यालय अधिशासी अभियंता ,निर्माण खण्ड उ0प्र0 जल निगम ,कोतवाली,बलिया,उत्तर प्रदेश,भारत

(i) Occupation (व्यवसाय):

(j) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.): 91-9473942710

## 7. Details of known/suspected/unknown accused with full particulars

(जात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):

S.No.(क्र. सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	अंकुर श्रीवास्तव सहायक अधिशासी अभियंता			1. सहायक अधिशासी अभियंता ,उ0प्र0 जल निगम ,कोतवाली,बलिया,उत्तर प्रदेश,भारत

8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र. सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य (रु में))
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10. Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य(रु में):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो):

S.No. (क्र. सं.)	UIDB Number (यू.डी.प्रकरण सं.)
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## 12. First Information contents (प्रथम सूचना तथ्य):

नकल तहरीर हिन्दी वादी टाइपसूदा..... E-mail:-upjn.ballia@gmail.com Mob:-9473942710 कार्यालय अधिशासी अभियन्ता निर्माण खण्ड, उत्तर प्रदेश जल निगम (नगरीय), बलिया। पत्रांक: 84/कार्या-10 /05 दिनांक 21.01.2024 सेवा में,थानाध्यक्ष महोदय, थाना-कोतवाली,बलिया। विषय:जनपद बलिया की नगरपालिका परिषद, बलिया में अमृत कार्यक्रम के अन्तर्गत क्रियान्वित की जा रही सीवरेज योजना के निर्माण कार्य में बरती गयी अनियमितता के लिए उत्तरदायी कार्मिक के विरुद्ध प्रथम सूचना रिपोर्ट दर्ज कराकर कार्यवाही किये जाने के सम्बन्ध में। महोदय, उपर्युक्त विषयक मुख्य अभियन्ता (अ-2), उ0प्र0 जल निगम (नगरीय), लखनऊ के पत्रांक संख्या 758/ 0072023020014 ( प्रयागक्षे) एवं अधीक्षण अभियन्ता, निर्माण मण्डल, उप्र जल निगम (नगरीय), आजमगढ़ के पत्रांक 224/कार्य-9 / 115 दिनांक 07.10.2023 (छायाप्रति संलग्न) का संदर्भ लेने का कष्ट करें। उनके उक्त पत्र के माध्यम से अमृत कार्यक्रम के अन्तर्गत स्वीकृत जनपद - बलिया की नगर पालिका परिषद, बलिया सदर में सीवर लाइन हाउस कनेक्शन कार्य से सम्बन्धित परियोजना के अन्तर्गत पूर्व कराये गये कार्यों में की गयी अनियमितताओं की जाँच हेतु प्रबन्ध निदेशक, उ0प्र0 जल निगम (नगरीय), लखनऊ के कार्यालय जाप संख्या 729/नागर-2/2023 कार्यालय जाप / 2023 दिनांक 31.05.2023 द्वारा जाँच समिति का गठन किया गया। जाँच समिति के पत्र संख्या 170 / गोपनीय जाँच बलिया / 2134 / 23 दिनांक 16.08.2023 द्वारा उपलब्ध करायी गयी जाँच आख्या में निम्नानुसार अनियमिततायें दर्शायी गयी हैं: 1. योजना के अन्तर्गत प्रथम किशत के रूप में ₹0 6.58 करोड़ की धनराशि निर्गत की गयी थी, जिसके सापेक्ष योजना के अन्तर्गत 1612.97 लाख का भुगतान फर्मों को किया जा चुका है, जिस हेतु ₹0 1042.37 का भुगतान अन्य योजनाओं से फण्ड डायवर्जन किया गया है किसी सक्षम स्तर से स्वीकृति के सम्बन्ध में कोई अभिलेख प्राप्त नहीं हो सके। 2. योजना के अन्तर्गत कराये गये कार्यों के गुणवत्ता नियंत्रण हेतु टेस्ट रिपोर्ट आदि उपलब्ध नहीं हो सकी। 3. योजना के अन्तर्गत कराये गये सीवर हाउस कनेक्टिंग चैम्बर एवं तत्सम्बन्धी कार्यों के किये गये भुगतान की संख्या एवं उपलब्ध सूची में भिन्नता परिलक्षित हुयी है एवं उपलब्ध सूची के अनुसार स्थलीय सत्यापन पर कार्यस्थल पर कार्यों को चिन्हित नहीं किया जा सका जो कि अनियमितता अथवा रिकर्ड के रख-रखाव में लापरवाही को प्रदर्शित करता है। 4. जाँच समिति द्वारा योजना के अन्तर्गत कराये गये कार्यों का भौतिक सत्यापन कराया गया, जिसमें कुल 4281 हाउस कनेक्शन के सापेक्ष 2334 हाउस कनेक्शन चैम्बर भौतिक रूप से पाये गये। उक्त के अतिरिक्त 988 हाउस कनेक्टिंग चैम्बर की लोकेशन चिन्हित की गयी, किन्तु हाउस कनेक्शन नहीं पाये गये। इसी प्रकार कुल 959 हाउस कनेक्शन की लोकेशन चिन्हित ही नहीं जा सकी। बलिया सीवरेज योजना सिटी जोन एवं सिविल लाइन जोन की मुख्य सचिव, उ0प्र0 शासन के निर्देशानुसार प्रबन्ध निदेशक महोदय के जाप संख्या - 85 / सं0प्र0नि0 (नागर कैम्प) / 2023 दिनांक 22.08.2023 के से गठित समिति द्वारा दिनांक 23.08.2023 से 26.09.2023 तक जाँच की गयी। जाँच समिति के पत्र संख्या /मु0अभि(नागर कैम्प)/गोपनीय/ 23 दिनांक 04.09.2023 द्वारा उपलब्ध करायी गयी जाँच आख्या में निम्नानुसार अनियमिततायें दर्शायी गयी हैं: 1. एसवीआर तकनीक आधार एसटीपी के रिएक्टर, क्लोरिनेशन बिल्डिंग, एडमिन बिल्डिंग, ब्लोवर रूम, स्लज पम्प का आंशिक कार्य कराया गया, जिस पर ₹0 13.00 करोड़ की धनराशि अनियमित रूप से व्यय की

गयी। 2. उक्त एसटीपी एवं तत्सम्बन्धित निर्माण कार्य की डिस्मेन्टलिंग की कार्यवाही सक्षम स्तर से अनुमोदन प्राप्त किये बिना ही कर दी गयी। उपर्युक्त तथ्यों के आधार पर कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उत्तर प्रदेश जल निगम, बलिया में कार्यवाहक अधिशासी अभियन्ता के पर पर तैनाती के दौरान श्री अंकुर श्रीवास्तव, सहायक अभियन्ता/कार्यवाहक अधिशासी अभियन्ता द्वारा अपने दायित्वों का पालन नहीं करने, अमृत कार्यक्रम के अन्तर्गत स्वीकृत जनपदबलिया की नगर पालिका परिषद, बलिया सदर में सीवर लाइन हाउस कनेक्शन के कार्यों में अनियमित रूप से भुगतान करने, निर्धारित सीवर हाउस कनेक्टेड चैम्बर के सापेक्ष कम सीवर हाउस कनेक्शन करने, योजना में अनियमित रूप से व्यवर्तन करने एवं अनुबन्धित फर्मों द्वारा कराये गये कार्यों एवं अधीनस्थों पर प्रभावी नियंत्रण नहीं रखने, राज्य सेक्टर कार्यक्रम के अन्तर्गत बलिया सीवरेज योजना सिटी जोन एवं सिविल लाइन जोन में एस0बी0आर0 तकनीक आधार एसटीपी के रिपेक्टर, क्लोरिनेशन बिल्डिंग, एडमिन बिल्डिंग, ब्लोवर रूम, स्लज पम्प के कार्यों पर निर्माण कार्य की डिस्मेन्टलिंग की कार्यवाही बिना सक्षम स्तर से अनुमोदन प्राप्त किये करने, विभाग को नियमावली- 1956 (यथासंशोधित) के प्रस्तर - र-3 (1) एवं 3 (2) में निहित प्राविधानों का उल्लंघन करने आदि प्रतिकूल तथ्यों के प्रकाश में आने एवं प्रथम दृष्ट्या दोषी पाये जाने के फलस्वरूप उप्र सरकारी सेवक अभियन्ता/कार्यवाह अधिशासी अभियन्ता को तात्कालिक प्रभाव से निलम्बित किया गया तथा उ0प्र0 सरकारी सेवक (अनुशासन एवं अपील) नियमावली- 1999 के नियम-7 के अधीन श्री अंकुर श्रीवास्तव, सहायक अभियन्ता/कार्यवाहक अधिशासी अभियन्ता के विरुद्ध आरोपों की जांच हेतु मुख्य अभियन्ता (प्रयाग), उ0प्र0 जल निगम (नगरीय), प्रयागराज को जांच अधिकारी नामित कर विभागीय कार्यवाही संस्थित की गयी। कर्तव्यों एवं दायित्वों का सम्यक निर्वहन न करते हुए शासकीय धनराशि का उपर्युक्त अभियन्ता द्वारा दुर्विनियोग किया गया तथा निर्माण कार्य को समय से पूर्ण कराकर जनोपयोगी नहीं बनाया गया, जिससे शासकीय क्षति एवं विभाग की छवि धूमिल हुई। उनका यह कृत्य वित्तीय अनियमितता के साथ ही अपराधिक कृत्य भी है। अधोहस्ताक्षरी को निर्देशित किया गया है कि श्री अंकुर श्रीवास्तव, सहायक अभियन्ता के विरुद्ध प्रथम सूचना रिपोर्ट दर्ज कराते हुए, कृत कार्यवाही की सूचना तत्काल उपलब्ध कराना सुनिश्चित करें। अतः उक्त के क्रम में आपसे अनुरोध करना है कि आप श्री अंकुर श्रीवास्तव, सहायक अभियन्ता के विरुद्ध उक्त हेतु प्रथम सूचना रिपोर्ट दर्ज कराते हुए कृत्य कार्यवाही की सूचना तत्काल अधोहस्ताक्षरी को सूचित करने का कष्ट करें। ताकि कृत्य कार्यवाही से उच्चाधिकारियों को भी अवगत कराया जा सके। संलग्नकउपरोक्तानुसार। भवदीय (पीयूष मौर्य) हस्ताक्षर अग्रेजी मे अस्पष्ट 21.04.2024 अधिशासी अभियन्ता दिनांक: पृसं: प्रतिलिपिनिम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित। प्रबन्ध निदेशक, उप्र जल निगम (नगरीय), लखनऊ। 1. 2. 3. 4. 5. 6. संयुक्त प्रबन्ध निदेशक (प्रशासन / नागर), उप्र जल निगम (नगरीय), लखनऊ। मुख्य अभियन्ता (अ 2), उ0प्र0 जल निगम (नगरीय), लखनऊ। मुख्य अभियन्ता (प्रयाग), उ0प्र0 जल निगम (नगरीय), प्रयागराज। अधीक्षण अभियन्ता (शिकायत), उप्र जल निगम (नगरीय), लखनऊ। अधीक्षण अभियन्ता, निर्माण मण्डल, उप्र जल निगम (नगरीय), आजमगढ़। अधिशासी अभियन्ता नोट एफ.आई.आर. लेखक का.मु. राहुल कुमार थाना कोतवाली जनपद बलिया।

**13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item**

(की गयी कार्यवाही : चूँकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है

(1) Registered the case and took up the investigation:

or

(2) Directed (Name of I.O.) (जांच अधिकारी का नाम): Surya Nath Yadav Rank (पद): SI (Sub-Inspector)  
No.( सं.):890894417 to take up the Investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया)

(3) Refused investigation due to (जांच के लिए):

or (के कारण इंकार किया

(4) Transferred to P.S.

District

on point of jurisdiction (को क्षेत्राधिकार के कारण

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक R.O.A.C.(आर. ओ .ए .सी.)

14. **Signature/Thumb impression of the complainant / informant.**(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15. **Date and time of dispatch to the court** (अदालत में प्रेषण की दिनांक और समय):

**Signature of Officer in charge, Police Station**  
(थाना प्रभारी के हस्ताक्षर)

**Name (नाम):** Sanjay Singh

**Rank(पद):** I (Inspector)

**No.(सं.):** 122240113

Attachment to item 7 of First Information Report (प्रथम सूचना रिपोर्ट के मद 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused: ( If known / seen )

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण : (यदि जात / देखा गया))

S.No.(क्र.सं.)	Sex (लिंग)	Date/Year of Birth (जन्म तिथि)	Build (बनावट)	Height(cms.) (कद (से.मी.))	Complexion (रंग)	Identification Mark(s) (पहचान चिन्ह)	
1	2	3	4	5	6	7	
1	पुरुष						
Deformities/ Peculiarities (विकृतियाँ/ विशिष्टताएँ)		Teeth (दाँत)	Hair (बाल)	Eyes (आँखें)		Habit(s) (आदतें)	Dress Habit(s) (पहनावा)
8		9	10	11		12	13
Language /Dialect (भाषा/बोली)	Place Of (का स्थान)					Others (अन्य)	
	Burn Mark (जले हुए का निशान)	Leucoderma (लुकोदेर्मा(सफ़ेद धब्बे))	Mole (मस्सा)	Scar (घाव)	Tattoo (गूदे हुए का)		
14	15	16	17	18	19	20	

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.

(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है।)